

NATIONAL COMPANY LAW TRIBUNAL

DAILY WISE OBJECTION LIST DATED 19.12.2022 TO 23.12.2022

Sr No.	Date Of Filing	Case Type	Dairy No.	MAIN CASE NO	MATTER NAME	SECTION	DATE OF SCRUTINY	COMMENTS	FILED BY
1	26/05/2022	Company Petition IB (IBC)	710102042162022		STATE BANK OF INDIA VS BAHRUDEEN NOORUL AMEEN MAHDOOM BAVA	Section 95(1)	21/12/2022	Update DD details.	Arjun Harkauli
2	13/08/2022	Company Petition IB (IBC)	710102065932022		SHREE GANRAJ COAL TRANSPORT PRIVATE LIMITED VS OFFICE OF ASSISTANT COMMISSIONER OF CGST	Application under any other provisions- IBC	22/12/2022	wrong sec and case type wrong, need to file IA, etc	RAKESH KUMAR
3	30/08/2022	Company Appeal(Companies Act)	710102070732022		SHREE GANRAJ COAL TRANSPORT PRIVATE LIMITED VS OFFICE OF ASSISTANT COMMISSIONER OF CGST	Sec 252 (1)	22/12/2022	pgs not clear ,145, make one pdf after that upload the petition and remove extra documents(Come to the registry with hard copy), master index not proper , only upload final petitions	SHARAD
4	1/9/2022	CP(AA) Merger and Amalgamation(Companies Act)	710102071592022		DIGITAL HUB INDIA PRIVATE LIMITED VS OFFICE OF ASSISTANT COMMISSIONER OF CGST	Sec. 230-232 - Second Motion	22/12/2022	page:790 notary stamp missed, etc	Sujoy
5	19/09/2022	Company Petition IB (IBC)	710102076372022		ORBIT ELECTROMECH INDIA PRIVATE LIMITED VS RRP SOLUTION PRIVATE LIMITED	IBC Under Sec 9	20/12/2022	counsel details and sign missed in index and cover page and memo of parties, page:37-47 double pages numbering, etc	Raturaj
6	23/09/2022	Company Petition IB (IBC)	710102078152022		HIMALAYA ECO PARK & RESORTS VS VINAY GUPTA	Section 95(1)	21/12/2022	page:33, 37, not clear, etc	PANKAJ
7	20/09/2022	Company Petition IB (IBC)	710102076662022		BANK OF MAHARASHTRA VS SUPERTECH LTD	IBC under Sec 7	21/12/2022	"page:35 not clear, advocate weflare and court fee has been misplaced paste on blank side of vakalatnama, tc not allowed, true copy certified properly etc, "	VK GUPTA

8	13/10/2022	Company Petition IB (IBC)	710102084582022		STATE BANK OF INDIA VS MADHU JAIN	Section 95(1)	21/12/2022	counsel details with sign missed in index, memo of parties missed, page:54- 58 missed, 89-90, 100- 103, not clear, 25rs advocate welfare and 3rs court fee missed on vakalatnama, estamp paper missed with all affidavit, true copy sign missed on every pages of annexures, typed copy not mention, etc contact to registry	Ashish
9	13/10/2022	Company Petition IB (IBC)	710102084562022		STATE BANK OF INDIA VS GOPAL SINGHAL	Section 95(1)	21/12/2022	counsel details with sign missed in index, memo of parties missed, page:54- 58 missed, 89-90, 100- 103, not clear, 25rs advocate welfare and 3rs court fee missed on vakalatnama, estamp paper missed with all affidavit, true copy sign missed on every pages of annexures, typed copy not mention, etc contact to registry	Ashish
10	13/10/2022	Company Petition IB (IBC)	710102084572022		STATE BANK OF INDIA VS PANKAJ JAIN	Section 95(1)	21/12/2022	counsel details with sign missed in index, memo of parties missed, page:54- 58 missed, 89-90, 100- 103, not clear, 25rs advocate welfare and 3rs court fee missed on vakalatnama, estamp paper missed with all affidavit, annexures not marked, true copy sign missed on every pages of annexures, typed copy not mention, etc contact to registry	Ashish

11	13/10/2022	Company Petition IB (IBC)	710102084532022		STATE BANK OF INDIA VS SHUBHAM JAIN	Section 95(1)	21/12/2022	counsel details with sign missed in index, memo of parties missed, page:54- 58 missed, 89-90, 100- 103, not clear, 25rs advocate welfare and 3rs court fee missed on vakalatnama, estamp paper missed with all affidavit, annexures not marked, true copy sign missed on every pages of annexures, typed copy not mention, etc contact to registry	Ashish
12	13/10/2022	Company Petition IB (IBC)	710102084542022		STATE BANK OF INDIA VS SANJAY GOEL S/O RAJ KUMAR GOEL	Section 95(1)	21/12/2022	counsel details missed, on every index, petition every pages sign missed, page:17 numbering missed, page:46 not clear, 25rs advocate welfare and 3rs court fee missed, (court fee and welfare place on blank side of vakalatnama) separate proof of service pdf missed, etc, annexures not marked, true copy sign missed on every pages of annexures, etc contact to registry	Ashish
13	13/10/2022	Company Petition IB (IBC)	710102084552022		STATE BANK OF INDIA VS MANDAR DAS JAIN	Section 95(1)	21/12/2022	counsel details with sign missed in index, memo of parties missed, page:54- 58 missed, 89-90, 100- 103, not clear, 25rs advocate welfare and 3rs court fee missed on vakalatnama, estamp paper missed with all affidavit, annexures not marked, true copy sign missed on every pages of annexures, typed copy not mention, etc contact to registry	Ashish
14	13/10/2022	Company Petition IB (IBC)	710102084732022		GURMEET KAUR MAKAN VS MANDAR DAS JAIN	Section 94(1)	21/12/2022	estamp paper missed with page no 22A, page:, 41, 42, not clear, 1rs court fee missed, etc	RISHI
15	2/11/2022	Contempt Petition (IBC)	710102090242022		RAKESH KUMAR JAIN VS MANDAR DAS JAIN	Application under any other provisions- IBC	22/12/2022	main section is rule -11 of nclt rules all other section need to read with brief synopsis and list of date and events missed	MOHIT NANDWANI

16	8/11/2022	Company Petition IB (IBC)	710102092252022		MR. ASHWANI KUMAR VS GREAT INDIAN NAUTANKI COMPANY PRIVATELIMITED.	IBC Under Sec 9	20/12/2022	page: 580, 1111-1116, 1465, 1485, 1487, 2705- 2708, 2725-2727, 2793- 2795, 2810, 3246, 3280, 3288, 3299, 3308, 3310,3324,3325 , 3340,3341. 3355 to 3357,3414,3425, 3450,3451, 3456, 3619,, pgs not clear	Mr. Viplav Acharya
17	17/11/2022	Company Petition IB (IBC)	710102094952022		CANARA BANK VS MRS. NEETA BANSAL	Section 95(1)	20/12/2022	page:36 not clear, page:98 cut, etc	SHANKARI MISHRA
18	17/11/2022	Company Petition IB (IBC)	710102095232022		PETROPOL INDIA LIMITED VS GRJ DISTRIBUTORS & DEVELOPERS PRIVATELIMITED	IBC Under Sec 9	21/12/2022	proof of service not uploaded,	Vikas Sharma
19	19/11/2022	Company Appeal(Companies Act)	710102095792022		PETROPOL INDIA LIMITED VS GRJ DISTRIBUTORS & DEVELOPERS PRIVATELIMITED	Sec 252 (3)	22/12/2022	Paste welfare in blank space on vakaltnama,income tax advance service missed	Chander Kant
20	17/11/2022	Company Petition IB (IBC)	710102095142022		CANARA BANK VS MR. SAMEER BANSAL	Section 95(1)	20/12/2022	page:36 not clear, page:98 200, 2204, cut, etc	SHANKARI MISHRA
21	26/11/2022	CP(AA) Merger and Amalgamation(Co mpanies Act)	710102098012022		LEPAKSHI TUBES PRIVATE LIMITED VS MR. SAMEER BANSAL	Sec. 230-232 - Second Motion	20/12/2022	Account treatment certificate missed rule 133	ANANG
22	25/11/2022	Company Petition IB (IBC)	710102097712022		THE BANK OF BARODA LIMITED VS RAHEJA DEVELOPERS LIMITED	IBC under Sec 7	20/12/2022	pagE:208, 217, 277, 279, not clear etc	AMIT MAHALIYAN
23	25/11/2022	Company Petition (Companies Act)	710102097802022		CHANDA DEVI VS BRICKREDSYS INDIA PRIVATE LIMITED	Sec. 241(1)	23/12/2022	Fee missed of section 242, master index missed in 1st volume, pgs not clear 196,197,219 to 237, 1rs court fees missed in vakaltnama, 25rs welfare missed in vakaltnama	BHARAT
24	29/11/2022	Company Petition IB (IBC)	710102098822022		THE BANK OF BARODA LIMITED VS M/S ULTIMATE INFOVISION PVT. LTD	IBC under Sec 7	20/12/2022	master data of corporate debtor missed,	ANUP KUMAR
25	29/11/2022	Company Petition IB (IBC)	710102098672022		SUNIL DUTT AGGARWAL VS ICICI BANK LIMITED	Section 94(1)	21/12/2022	true copy certified missed on every pages of annexure, 3rs court fee missed on Vakaltnama, jurisdiction Mumbai on behalf of page no -21, etc	Sanjay Goel

26	29/11/2022	Company Petition (Companies Act)	710102098682022		SADHANA DWIVEDI VS ANSAL PROPERTIES AND INFRASTRUCTURE LIMITED	Sec. 73(4)	20/12/2022	E stamps missed with all supporting affidavits, pgs not clear 46, page welfare in blank space on vakaltnama,	Sumit Nandvani
27	29/11/2022	Company Petition IB (IBC)	710102099022022		STATE BANK OF INDIA VS KAWALJIT SINGH	Section 95(1)	20/12/2022	page:164, 358, 403, 405, 407, not clear etc (volume 3 missed,) volume 2 uploaded 2 times,, etc	SIDDHARTH SANGAL
28	30/11/2022	Company Petition IB (IBC)	710102099212022		ASREC INDIA LTD VS SHREE INDUSTRIES LIMITED	IBC under Sec 7	21/12/2022	page:47, 49, 50, 52, 53, 55, 56, 58, 59, 61, 62, 64, 66, 67,70, 160, 174, not clear page 68, 179, hindi, page:177-178 wrong arrange, true copy sign missed on every pages of annexures, etc	Chandni
29	29/11/2022	Company Petition IB (IBC)	710102098892022		ALLIANCE LAUNDRY PRIVATE LIMITED VS SHREE INDUSTRIES LIMITED	IBC Section 59	21/12/2022	true copy certified missed on every pages of annexures, etc	NAVEEN NARANG
30	1/12/2022	Company Petition (Companies Act)	710102099592022		MSB CAPITAL ADVISORS PRIVATE LIMITED VS CONSULT INFO SOLUTIONS PRIVATE LIMITED	Sec. 241(1),Sec. 242(4),Sec. 244(1)	23/12/2022	Page No. not in Series 33 to 35	UDDYAM
31	7/12/2022	Company Petition IB (IBC)	710102101012022		AVON CONTAINERS PRIVATE LIMITED VS AIR VISION INDIA PRIVATE LIMITED	IBC Under Sec 9	20/12/2022	volume wise index missed, brief of synopsis missed, master index with volume wise index missed in volume 1, (wrong ef-file document arrange, contact to registry) etc	Tarun
32	9/12/2022	Intervention Petition (IBC)	710102101972022		SUKHBIR KAUR MINHAS VS IREO FIVERIVER PRIVATE LIMITED	Sec 60(5)	19/12/2022	Main Case Not Link and Page No. Not Mentioned in Index and e-Stamp Paper Missing and Ticket Not Allowed Mid on Vakalatnama &"&&a mp;&" as per counsel &"&&a mp;&"	Abhipsa Mohanty
33	12/12/2022	Company Appeal(Companies Act)	710102102372022		SUKHBIR KAUR MINHAS VS IREO FIVERIVER PRIVATE LIMITED	Sec 252 (3)	20/12/2022	Pgs not clear 51, pgs repeated 57, pgs missed 130, 138paste welfare &&& court fees in blank space on vakaltnama	ROHIT GOEL

34	9/12/2022	Company Petition (Companies Act)	710102101842022		URVASHI AGGARWAL VS GOPI NATH PVT LTD	Sec. 58(3),Sec. 59,Sec. 241(1),Sec. 242(4)	20/12/2022	Pg no 46,237,238,258,298,299,40 1,414 missed, pgs not clear 57 to 80,209,306,307,313 to 338,344,347,348,349,365,366,371,376 to 382,441 to 445,453,459 to 477,488 2nd,3rd volume wise separate index missed,	Dhruv Gupta
35	13/12/2022	CA(A) Merger and Amalgamation(Companies Act)	710102102622022		KHATUSHYAM PRIVATE LIMITED VS GOPI NATH PVT LTD	Sec. 230-232, Sec 234	20/12/2022	pg no 2 index wrong annex,council sign missed in 1st volume index, nclt name missed in 2nd volume cover pgs,	PALASH AGARWAL
36	13/12/2022	CA(A) Merger and Amalgamation(Companies Act)	710102102952022		CARGO SERVICE CENTER SKILL & TRAININGACADEMY PRIVATE LIMITED VS DELHI CARGO SERVICE CENTER PRIVATELIMITED	Sub-section (l) of section 230	21/12/2022	Pgs not clear 52, small font 85,92,106 to 108,111,112 to 115,118,119 to 124,	Satendra Kumar Rai
37	14/12/2022	Company Petition IB (IBC)	710102103282022		FLORA VINTRADE PRIVATE LIMITED VS CAVANA CLOTHING PRIVATE LIMITED	IBC under Sec 7	20/12/2022	proof or service missed, page:28 estamp paper notary missed, affidavit back dated, page:79, 81, 89, 90, not clear, 3rs court fee missed on advocate welfare and irp registration certificate missed with form -2 , etc	KUNAL CHATTERJI
38	13/12/2022	Company Petition IB (IBC)	710102102862022		URMILA BANSAL VS UNION BANK OF INDIA	Section 94(1)	20/12/2022	petition every pages sign missed, page:65-66, 69-72, not clear, true copy sign missed on every pages of anneexures, 25rs advocate welfare and 3rs court fee missed, advocate and client sign missed on vakalatnama, etc	Chaitanya Bansal
39	14/12/2022	Company Petition IB (IBC)	710102103082022		SHANKER FOUNDRY INDIA PRIVATE LIMITED VS KIRAN UDYOG PRIVATE LIMITED	IBC Under Sec 9	20/12/2022	volume wise index missed, page:18 blank, page:116, 152, not clear, tc not allowed, true copy certified properly, page:148 cut, page:283 (vakalatnama cut),etc	RAJESH
40	13/12/2022	Contempt Petition (IBC)	710102102932022		ASHUTOSH JAIN VS MORPHEUS DEVELPERS PVT. LTD.	Rule 11 of NCLT, 2016	21/12/2022	court fee and welfare has been misplaced paste on blank side of Vakaltnama, hand written not allowed , etc	Vibhor Garg

41	13/12/2022	Company Petition IB (IBC)	710102102972022		L&T FINANCE LIMITED VS NITISH KUMAR ARORA	Section 95(1)	20/12/2022	page:435-466 double page numbering, page:547 not clear, 3rs court fee missed on both vakalatnama, etc	Wamika Trehan
42	13/12/2022	Intervention Petition(Companies Act)	710102102672022		MOONLIGHT PROPBUILD PVT. LTD. VS SILVER SANDS ESTATES PVT. LTD.	Intervention Application	20/12/2022	Wrong section select,income tax advance service missed	Sonam Sharma
43	15/12/2022	Company Petition IB (IBC)	710102103422022		SHARAK HEALTHCARE PRIVATE LIMITED VS SILVER SANDS ESTATES PVT. LTD.	IBC Section 59	20/12/2022	estamp paper missed with supporting affidavit and notarial not approved, page numbering missed after 23, page:27 wrong arrange, page numbering missed after 172, etc	Manish Buchasia Sant
44	15/12/2022	Company Petition IB (IBC)	710102103652022		INTARVO TECHNOLOGIES PRIVATE LIMITED VS SILVER SANDS ESTATES PVT. LTD.	IBC Under Sec 10	20/12/2022	page:81:101-102, 105-107, not clear, etc	Deepak
45	16/12/2022	Company Petition IB (IBC)	710102103942022		M/S ASHISH ENTERPRISES VS VINISHMA TECHNOLOGIES PRIVATE LIMITED	IBC Under Sec 9	21/12/2022	volume wise index missed, etc	Prateek Yadav
46	16/12/2022	Company Petition IB (IBC)	710102104022022		SIDDHANT DAHIYA VS VINISHMA TECHNOLOGIES PRIVATE LIMITED	Section 94(1)	21/12/2022	page:30-57, not clear, etc	Gaurav Joshi
47	16/12/2022	Company Petition IB (IBC)	710102104092022		SHREE SAI RENT-A-CAR PRIVATE LIMITED VS GO AIRLINES (INDIA) LIMITED	IBC Under Sec 9	21/12/2022	volume wise index missed, counsel details missed in index and memo of parties, page 9 registered address of corporate debtor wrong, page:44, 114, 136, 137, 145, 244, 301, 428, not clear, page:60cut, client sign missed with stamp on vakalatnama, etc	DEVEN DWARKADAS
48	17/12/2022	Company Petition IB (IBC)	710102104202022		RSCD TELECOMMUNICATIONS INDIA PRIVATE LIMITED VS REGISTRAR OF COMPANIES DELHI	IBC Section 59	21/12/2022	petition every pages sign missed, memo of parties missed, volume wise index missed, page:69-73, 188-189, dim not clear, vakalatnama merge with pdf of petition, etc	DEVEN DWARKADAS

49	13/12/2022	Company Petition IB (IBC)	710102102872022		USHA AGGARWAL VS UNION BANK OF INDIA	Section 94(1)	20/12/2022	petition every pages sign missed, page:65-66, 69-72, 82, not clear, true copy sign missed on every pages of anneexures, 25rs advocate welfare and 3rs court fee missed, advocate and client sign missed on vakalatnama, etc	Chaitanya Bansal
50	19/12/2022	Company Petition (Companies Act)	710102104892022		HARI RAM KHATRI VS INTACT TRANSPORT PRIVATE LIMITED	Sec. 241(1),Sec. 242(4),Sec. 244(1)	21/12/2022		SONU
51	22/12/2022	Company Appeal(Companies Act)	710102106152022		HARI RAM KHATRI VS INTACT TRANSPORT PRIVATE LIMITED	Sec 252 (1)	23/12/2022	main case not link and case type wrong and merge into one pdf	Sunny
52	19-12-2022	0710102080922020(No.of Docs 4)	0710102080922020/6	COMPANY PETITION IB (IBC)/1071(ND)2020	MOTHER LAM PRIVATE LIMITED VS. 3 ACES WOOD PRIVATE LIMITED	IBC Under Sec 9	23-12-2022	Index msising	counselgulshan@gmail
53	19-12-2022	0710102080922020(No.of Docs 4)	0710102080922020/6	COMPANY PETITION IB (IBC)/1071(ND)2020	MOTHER LAM PRIVATE LIMITED VS. 3 ACES WOOD PRIVATE LIMITED	IBC Under Sec 9	23-12-2022	Index msising	counselgulshan@gmail
54	21-12-2022	0710102035372022(No.of Docs 1)	0710102035372022/4	INTERLOCUTORY APPLICATION (I.B.C)/2110(ND)2022	AMAR GOPAL GAMBHIR VS. UM GREEN LIGHTING PRIVATE LIMITED	Application under any other provisions- IBC	23-12-2022	Need to File in IA	fcsagga17
55	21-12-2022	0710102009632022(No.of Docs 1)	0710102009632022/8	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/24(ND)2022	APRICITY INFRA TECH PRIVATE LIMITED	Sec. 230-232 - Second Motion	23-12-2022	True Copy sign msising in Pages 4 to 9 according to PDF	sachin.advocate
56	19-12-2022	0710102080922020(No.of Docs 4)	0710102080922020/6	COMPANY PETITION IB (IBC)/1071(ND)2020	MOTHER LAM PRIVATE LIMITED VS. 3 ACES WOOD PRIVATE LIMITED	IBC Under Sec 9	23-12-2022	Index msising	counselgulshan@gmail
57	22-12-2022	0710102064932022(No.of Docs 2)	0710102064932022/2	INTERLOCUTORY APPLICATION (I.B.C)/3941(ND)2022	FEEDBACK INFRA PRIVATE LIMITED VS. LOGIX INFRASTRUCTURE PRIVATE LIMITED	Rule 11 of NCLT, 2016	23-12-2022	True Copy sign msising in Pages 55 to 120 according to PDF	sanghi.piyush
58	19-12-2022	0710102080922020(No.of Docs 4)	0710102080922020/6	COMPANY PETITION IB (IBC)/1071(ND)2020	MOTHER LAM PRIVATE LIMITED VS. 3 ACES WOOD PRIVATE LIMITED	IBC Under Sec 9	23-12-2022	Index msising	counselgulshan@gmail

59	21-12-2022	0710102053862022(No.of Docs 2)	0710102053862022/3	COMPANY PETITION IB (IBC)/676(ND)2022	EDELWEISS ASSET RECONSTRUCTION COMPANY LIMITED VS. ANUSHA ENGINEERING CONSULTANTS AND CONSTRUCTION PRIVATE LIMITED	IBC under Sec 7	23-12-2022	Sign missing in Pages 1 to 18 according to PDF, True Copy sign missing in Pages 24 to 62,64 according to PDF	Navneethakran
60	21-12-2022	0710102019852022(No.of Docs 1)	0710102019852022/4	INTERLOCUTORY APPLICATION (I.B.C)/1327(ND)2022	AMAR GOPAL GAMBHIR VS. UM GREEN LIGHTING PRIVATE LIMITED	Regulation 33	23-12-2022	Need to File in IA	fcsagga17
61	21-12-2022	0710102007682019(No.of Docs 2)	0710102007682019/6	COMPANY PETITION IB (IBC)/409(PB)2019	AJIT KAUR GILL VS. RAHEJA DEVELOPERS LIMITED	IBC Under Sec 9	23-12-2022	True Copy sign missing in Pages 10 to 74 according to PDF	kaundalvijay
62	20-12-2022	0710102024042022(No.of Docs 2)	0710102024042022/3	CONTEMPT PETITION (IBC)/10(ND)2022	SURESH GARG VS STATE BANK OF INDIA & ORS	Rule 11 of NCLT, 2016	23-12-2022	Affidavit Back date	ichchhakalash
63	19-12-2022	0710102092482021(No.of Docs 2)	0710102092482021/3	COMPANY PETITION IB (IBC)/803(PB)2021	THE BANK OF BARODA LIMITED VS. RAJENDER KASHYAP	Section 95(1)	23-12-2022	Sign missing in Pages 1 to 10 according to PDF	vaibhavmadv
64	23-12-2022	0710102032582022(No.of Docs 3)	0710102032582022/7	COMPANY PETITION IB (IBC)/378(ND)2022	TRANSLUMINA THERAPEUTICS LLP VS. MEDEOR HOSPITAL LIMITED	IBC Under Sec 9	23-12-2022	Index missing in Written submission document, Sign missing in Pages 1 to 8 according to PDF, Judgement to be filed in separate miscellaneous diary number	nayyaradi
65	21-12-2022	0710102011712022(No.of Docs 1)	0710102011712022/3	INTERLOCUTORY APPLICATION (I.B.C)/837(ND)2022	SWATANTRA KUMAR SINGH VS BANK OF BARODA	Application under any other provisions- IBC	23-12-2022	Need to File in IA	IP13047
66	21-12-2022	0710102010112022(No.of Docs 1)	0710102010112022/4	INTERLOCUTORY APPLICATION (I.B.C)/1355(ND)2022	AMAR GOPAL GAMBHIR VS. UM GREEN LIGHTING PRIVATE LIMITED	Application under any other provisions- IBC	23-12-2022	Need to File in IA	fcsagga17
67	19-12-2022	0710102092402021(No.of Docs 2)	0710102092402021/3	COMPANY PETITION IB (IBC)/800(PB)2021	THE BANK OF BARODA LIMITED VS. ANAND KASHYAP	Section 95(1)	23-12-2022	Sign missing in Pages 1 to 10 according to PDF	vaibhavmadv
68	21-12-2022	0710102048522022(No.of Docs 1)	0710102048522022/3	INTERLOCUTORY APPLICATION (I.B.C)/2880(ND)2022	JAKSON ENGINEERS LIMITED VS. UM GREEN LIGHTING PRIVATE LIMITED	Sec 12(2)	23-12-2022	Need to File in IA	fcsagga17
69	14-05-2022	0710102038262022(No.of Docs 0)	0710102038262022/4	COMPANY PETITION IB (IBC)/388(ND)2022	KAY EM COPPER PRIVATE LIMITED VS. B.C. POWER CONTROLS LIMITED	IBC Under Sec 9	23-12-2022	Pages 25,27 according to PDF Not Clear	
70	21-12-2022	0710102050152022(No.of Docs 1)	0710102050152022/3	INTERLOCUTORY APPLICATION (I.B.C)/3120(ND)2022	AMAR GOPAL GAMBHIR VS UM GREEN LIGHTING PRIVATE LIMITED	Sec 60(5)	23-12-2022	Need to File in IA	fcsagga17

71	19-12-2022	0710102092472021(No.of Docs 2)	0710102092472021/4	COMPANY PETITION IB (IBC)/802(PB)2021	THE BANK OF BARODA LIMITED VS. ANITA MONNEE KASHYAP	Section 95(1)	23-12-2022	Sign msising in Pages 1 to 10 according to PDF	vaibhavmadv
72	19-12-2022	0710102087642021(No.of Docs 1)	0710102087642021/6	INTERLOCUTORY APPLICATION (I.B.C)/5876(ND)2021	PRAVEEN BANSAL VSRAM MEHER GARG	Sec 25(j)	23-12-2022	Index msising	sanand665
73	17-12-2022	0710102110282020(No.of Docs 1)	0710102110282020/3	INTERLOCUTORY APPLICATION (I.B.C)/5283(PB)2020	ASHOK KUMAR JUNEJA	Sec 30	22-12-2022	Please attach Court Last order	juneja1302
74	19-12-2022	0710102047532022(No.of Docs 2)	0710102047532022/4	INTERLOCUTORY APPLICATION (I.B.C)/3029(ND)2022	J. P. ENGINEERS PRIVATE LIMITED VS. MOHINDER JAIN	Sec 66(1)	22-12-2022	Sign msising in Pages 1 to 28 according to PDF, True Copy sign msising in Pages 34 to 53 according to PDF, Page Numbers msising in Index in Vakalatnama and Proof of service, Place the Welfare Fee stamp and Court Fee stamp in Blank space in Vakalatnama	amikuslaw
75	19-12-2022	0710102018562022(No.of Docs 2)	0710102018562022/2	INTERLOCUTORY APPLICATION (I.B.C)/1100(ND)2022	INDU KUMAR AND ORS VS. SAHA INFRATECH PRIVATE LTD	Application under any other provisions- IBC	22-12-2022	Sign msising in Pages 1 to 10 according to PDF, Counsel address msising in Affidavit	associate.amc
76	7/12/2022	0710102000782022(No.of Docs 2)	0710102000782022/1	INTERLOCUTORY APPLICATION (I.B.C)/35(ND)2022	INQUEST FINTECH PRIVATE LIMITED	Rule 11 of NCLT, 2016	22-12-2022	Please attach Court Last order	abhay@123
77	7/12/2022	0710102000782022(No.of Docs 2)	0710102000782022/1	INTERLOCUTORY APPLICATION (I.B.C)/35(ND)2022	INQUEST FINTECH PRIVATE LIMITED	Rule 11 of NCLT, 2016	22-12-2022	Please attach Court Last order	abhay@123
78	7/12/2022	0710102000782022(No.of Docs 2)	0710102000782022/1	INTERLOCUTORY APPLICATION (I.B.C)/35(ND)2022	INQUEST FINTECH PRIVATE LIMITED	Rule 11 of NCLT, 2016	22-12-2022	Please attach Court Last order	abhay@123
79	7/12/2022	0710102000782022(No.of Docs 2)	0710102000782022/1	INTERLOCUTORY APPLICATION (I.B.C)/35(ND)2022	INQUEST FINTECH PRIVATE LIMITED	Rule 11 of NCLT, 2016	22-12-2022	Please attach Court Last order	abhay@123
80	7/12/2022	0710102000782022(No.of Docs 2)	0710102000782022/1	INTERLOCUTORY APPLICATION (I.B.C)/35(ND)2022	INQUEST FINTECH PRIVATE LIMITED	Rule 11 of NCLT, 2016	22-12-2022	Please attach Court Last order	abhay@123
81	7/12/2022	0710102000782022(No.of Docs 2)	0710102000782022/1	INTERLOCUTORY APPLICATION (I.B.C)/35(ND)2022	INQUEST FINTECH PRIVATE LIMITED	Rule 11 of NCLT, 2016	22-12-2022	Please attach Court Last order	abhay@123
82	19-12-2022	0710102005012022(No.of Docs 2)	0710102005012022/1	INTERLOCUTORY APPLICATION (I.B.C)/1045(ND)2022	BHAGWATI AIR EXPRESS PVT. LTD VSDHARMRAJ LOGISTICS INDIA PVT LTD	Sec. 12A	22-12-2022	Pages 17 and 18 according to PDF in Hindi	associate.amc

83	12/12/2022	0710102091842022(No.of Docs 1)	0710102091842022/1	COMPANY PETITION IB (IBC)/825(ND)2022	BANK OF MAHARASHTRA VS. GAURAV BANSAL	Section 95(1)	22-12-2022	Notary msising in E-stamp, Affidavit Back date	NAMIT SURI
84	12/12/2022	0710102091842022(No.of Docs 1)	0710102091842022/1	COMPANY PETITION IB (IBC)/825(ND)2022	BANK OF MAHARASHTRA VS. GAURAV BANSAL	Section 95(1)	22-12-2022	Notary msising in E-stamp, Affidavit Back date	NAMIT SURI
85	12/12/2022	0710102091842022(No.of Docs 1)	0710102091842022/1	COMPANY PETITION IB (IBC)/825(ND)2022	BANK OF MAHARASHTRA VS. GAURAV BANSAL	Section 95(1)	22-12-2022	Notary msising in E-stamp, Affidavit Back date	NAMIT SURI
86	12/12/2022	0710102091842022(No.of Docs 1)	0710102091842022/1	COMPANY PETITION IB (IBC)/825(ND)2022	BANK OF MAHARASHTRA VS. GAURAV BANSAL	Section 95(1)	22-12-2022	Notary msising in E-stamp, Affidavit Back date	NAMIT SURI
87	19-12-2022	0710102086822021(No.of Docs 2)	0710102086822021/2	INTERLOCUTORY APPLICATION (I.B.C)/5538(ND)2021	AKASH SINGHAL VS. MEENU AGGARWAL	Sec 43(1) r/w Sec 44 (1)	22-12-2022	Vakalatnama missing in Affidavit document and its page number also in Index	Kush31318
88	7/12/2022	0710102000762022(No.of Docs 2)	0710102000762022/3	INTERLOCUTORY APPLICATION (I.B.C)/36(ND)2022	INQUEST FINTECH PRIVATE LIMITED	Rule 11 of NCLT, 2016	22-12-2022	Please attach Court Last order	abhay@123
89	7/12/2022	0710102000762022(No.of Docs 2)	0710102000762022/3	INTERLOCUTORY APPLICATION (I.B.C)/36(ND)2022	INQUEST FINTECH PRIVATE LIMITED	Rule 11 of NCLT, 2016	22-12-2022	Please attach Court Last order	abhay@123
90	7/12/2022	0710102000762022(No.of Docs 2)	0710102000762022/3	INTERLOCUTORY APPLICATION (I.B.C)/36(ND)2022	INQUEST FINTECH PRIVATE LIMITED	Rule 11 of NCLT, 2016	22-12-2022	Please attach Court Last order	abhay@123
91	7/12/2022	0710102000762022(No.of Docs 2)	0710102000762022/3	INTERLOCUTORY APPLICATION (I.B.C)/36(ND)2022	INQUEST FINTECH PRIVATE LIMITED	Rule 11 of NCLT, 2016	22-12-2022	Please attach Court Last order	abhay@123
92	7/12/2022	0710102000762022(No.of Docs 2)	0710102000762022/3	INTERLOCUTORY APPLICATION (I.B.C)/36(ND)2022	INQUEST FINTECH PRIVATE LIMITED	Rule 11 of NCLT, 2016	22-12-2022	Please attach Court Last order	abhay@123
93	7/12/2022	0710102000762022(No.of Docs 2)	0710102000762022/3	INTERLOCUTORY APPLICATION (I.B.C)/36(ND)2022	INQUEST FINTECH PRIVATE LIMITED	Rule 11 of NCLT, 2016	22-12-2022	Please attach Court Last order	abhay@123
94	7/12/2022	0710102000762022(No.of Docs 2)	0710102000762022/3	INTERLOCUTORY APPLICATION (I.B.C)/36(ND)2022	INQUEST FINTECH PRIVATE LIMITED	Rule 11 of NCLT, 2016	22-12-2022	Please attach Court Last order	abhay@123
95	7/12/2022	0710102000762022(No.of Docs 2)	0710102000762022/3	INTERLOCUTORY APPLICATION (I.B.C)/36(ND)2022	INQUEST FINTECH PRIVATE LIMITED	Rule 11 of NCLT, 2016	22-12-2022	Please attach Court Last order	abhay@123
96	7/12/2022	0710102000762022(No.of Docs 2)	0710102000762022/3	INTERLOCUTORY APPLICATION (I.B.C)/36(ND)2022	INQUEST FINTECH PRIVATE LIMITED	Rule 11 of NCLT, 2016	22-12-2022	Please attach Court Last order	abhay@123

97	19-12-2022	0710102001582020(No.of Docs 3)	0710102001582020/12	COMPANY PETITION IB (IBC)/181(PB)2020	VISHAL ENGINEERING COMPANY (PARTNERSHIP FIRM) VS. LEXUS INDIA LIMITED	IBC Under Sec 9	22-12-2022	Separate Volume Index of 1 and 2 msising in Both the Volumes, Sign msising in Pages 1 to 5 according to PDF, True Copy sign msising in Pages 7 to 213 according to PDF	indiajuris
98	21-12-2022	0710102010692022(No.of Docs 1)	0710102010692022/5	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/17(ND)2022	KIYANSH CREATIONS PRIVATE LIMITED	Sec. 230-232 - Second Motion	22-12-2022	Index msising	D/964/2004
99	21-12-2022	0710102077162022(No.of Docs 2)	0710102077162022/2	INTERLOCUTORY APPLICATION (I.B.C)/4792(ND)2022	RAKESH KUMAR JINDAL (IRP) VSLOKESH KUMAR SINGH AND OTHERS	19(2)	22-12-2022	Need to Applicant Sign on Every Pages in Rejoinder	SUSHMITA
100	21-12-2022	0710102077162022(No.of Docs 2)	0710102077162022/2	INTERLOCUTORY APPLICATION (I.B.C)/4792(ND)2022	RAKESH KUMAR JINDAL (IRP) VSLOKESH KUMAR SINGH AND OTHERS	19(2)	22-12-2022	Need to Applicant Sign on Every Pages in Rejoinder	SUSHMITA
101	21-12-2022	0710102077162022(No.of Docs 2)	0710102077162022/2	INTERLOCUTORY APPLICATION (I.B.C)/4792(ND)2022	RAKESH KUMAR JINDAL (IRP) VSLOKESH KUMAR SINGH AND OTHERS	19(2)	22-12-2022	Need to Applicant Sign on Every Pages in Rejoinder	SUSHMITA
102	21-12-2022	0710102077162022(No.of Docs 2)	0710102077162022/2	INTERLOCUTORY APPLICATION (I.B.C)/4792(ND)2022	RAKESH KUMAR JINDAL (IRP) VSLOKESH KUMAR SINGH AND OTHERS	19(2)	22-12-2022	Need to Applicant Sign on Every Pages in Rejoinder	SUSHMITA
103	21-12-2022	0710102077162022(No.of Docs 2)	0710102077162022/3	INTERLOCUTORY APPLICATION (I.B.C)/4792(ND)2022	RAKESH KUMAR JINDAL (IRP) VSLOKESH KUMAR SINGH AND OTHERS	19(2)	22-12-2022	Need to Applicant Sign on Every Pages in Rejoinder	SUSHMITA
104	21-12-2022	0710102095612022(No.of Docs 1)	0710102095612022/1	COMPANY PETITION IB (IBC)/886(ND)2022	MR. AMARJIT SINGH DASWAL VS. PUNJAB NATIONAL BANK	Section 94(1)	22-12-2022	3 Rs. Court Fess Missing in Vakalatnama and Ticket Not Allowed Mid on Vakalatnama and Need to Board of Resolution of Company	vmkannan
105	19-12-2022	0710102047712022(No.of Docs 2)	0710102047712022/3	INTERLOCUTORY APPLICATION (I.B.C)/2891(PB)2022	USHA BANSAL VS. AJIT GYANCHAND JAIN RP OF SARE GURUGRAM PRIVATE LIMITED	Sec 60(5)	22-12-2022	Index missing	D12702014
106	19-12-2022	0710102065122021(No.of Docs 2)	0710102065122021/6	COMPANY PETITION IB (IBC)/534(ND)2021	INTE CAPITAL LIMITED VS. PRECIOUS HOSPITALITY AND LEISURE PVT. LTD.	IBC under Sec 7	22-12-2022	Page Numbers msising in Index and also Pagation msising	AyushPuri9

107	21-12-2022	0710102103712022(No.of Docs 1)	0710102103712022/1	INTERLOCATORY APPLICATION(COMPANIES ACT)/338(ND)2022	YOGESH GUPTA VS. MEDI POL PHARMACEUTICALS PRIVATE LIMITED	Rule 11 of NCLT	22-12-2022	Ticket Not Allowed Mid on Vakalatnama	sourabh1b@gmail.com
108	19-12-2022	0710102066492021(No.of Docs 2)	0710102066492021/3	COMPANY PETITION IB (IBC)/575(ND)2021	STATE BANK OF INDIA THROUGH RESHMA MITTAL VS. RAJESH MEENA	Section 95(1)	22-12-2022	Index missing	rrinsolvency
109	19-12-2022	0710102066462021(No.of Docs 2)	0710102066462021/3	COMPANY PETITION IB (IBC)/574(ND)2021	STATE BANK OF INDIA THROUGH RESHMA MITTAL VS. ANGSHUMAN DUTTA	Section 95(1)	22-12-2022	Index missing	rrinsolvency
110	17-07-2021	0710102049452021(No.of Docs 0)	0710102049452021/5	COMPANY PETITION IB (IBC)/388(PB)2021	SHUBH MINERALS PRIVATE LIMITED VS. MIDEAST INTEGRATED STEELS LIMITED	IBC Under Sec 9	22-12-2022	Please Proof of Service Uploaded	
111	30-11-2021	0710102086812021(No.of Docs 0)	0710102086812021/1	INTERLOCUTORY APPLICATION (I.B.C)/5599(ND)2021	AKASH SINGHAL VSMEENU AGGARWAL	Sec. 45 (1),Sec 60(5),Sec 49(2)	22-12-2022	Place the Welfare Fee stamp and Court Fee stamp in Blank space in Vakalatnama, Welfare Fee stamp Not Visible at all	
112	19-12-2022	0710102086812021(No.of Docs 2)	0710102086812021/2	INTERLOCUTORY APPLICATION (I.B.C)/5599(ND)2021	AKASH SINGHAL VSMEENU AGGARWAL	Sec. 45 (1),Sec 60(5),Sec 49(2)	22-12-2022	Vakalatnama missing in Affidavit document and its page number also in Index	Kush31318
113	21-12-2022	0710102419832018(No.of Docs 3)	0710102419832018/8	COMPANY PETITION IB (IBC)/308(ND)2018	M/S VAMA APPARELS I PVT LTD VS SSIPL LIFESTYLE PVT LTD	Application under any other provisions	22-12-2022	Need to Applicant Sign on Every Pages in Written Submissions and Page No. 9-100 True Copy Sign Missing in Annexure	D10592007
114	21-12-2022	0710204000032014(No.of Docs 2)	0710204000032014/30	COMPANY PETITION (COMPANIES ACT)/120(ND)2014	SH NIMIT KASLIWAL V/S MGM STONE AGGREGATES PVT LTD	Application under any other provisions	22-12-2022	Index Missing	dsingh205
115	27-11-2021	0710102086822021(No.of Docs 0)	0710102086822021/1	INTERLOCUTORY APPLICATION (I.B.C)/5538(ND)2021	AKASH SINGHAL VS. MEENU AGGARWAL	Sec 43(1) r/w Sec 44 (1)	22-12-2022	Place the Welfare Fee stamp and Court Fee stamp in Blank space in Vakalatnama, Welfare Fee stamp Not Visible at all	
116	19-12-2022	0710102066512021(No.of Docs 2)	0710102066512021/3	COMPANY PETITION IB (IBC)/609(ND)2021	STATE BANK OF INDIA THROUGH RESHMA MITTAL VS. YOGESH KUMAR BHATIA	Section 95(1)	22-12-2022	Index missing	rrinsolvency
117	12/12/2022	0710102092022022(No.of Docs 1)	0710102092022022/1	COMPANY PETITION IB (IBC)/826(ND)2022	BANK OF MAHARASHTRA VS. SUNITA BANSAL	Section 95(1)	22-12-2022	Notary msising in E-stamp, Affidavit Back date	NAMIT SURI

118	12/12/2022	0710102092022022(No.of Docs 1)	0710102092022022/1	COMPANY PETITION IB (IBC)/826(ND)2022	BANK OF MAHARASHTRA VS. SUNITA BANSAL	Section 95(1)	22-12-2022	Notary msising in E-stamp, Affidavit Back date	NAMIT SURI
119	7/12/2022	0710102000782022(No.of Docs 2)	0710102000782022/1	INTERLOCUTORY APPLICATION (I.B.C)/35(ND)2022	INQUEST FINTECH PRIVATE LIMITED	Rule 11 of NCLT, 2016	22-12-2022	Please attach Court Last order	abhay@123
120	12/12/2022	0710102092022022(No.of Docs 1)	0710102092022022/1	COMPANY PETITION IB (IBC)/826(ND)2022	BANK OF MAHARASHTRA VS. SUNITA BANSAL	Section 95(1)	22-12-2022	Notary msising in E-stamp, Affidavit Back date	NAMIT SURI
121	12/12/2022	0710102092022022(No.of Docs 1)	0710102092022022/1	COMPANY PETITION IB (IBC)/826(ND)2022	BANK OF MAHARASHTRA VS. SUNITA BANSAL	Section 95(1)	22-12-2022	Notary msising in E-stamp, Affidavit Back date	NAMIT SURI
122	7/12/2022	0710102000782022(No.of Docs 2)	0710102000782022/1	INTERLOCUTORY APPLICATION (I.B.C)/35(ND)2022	INQUEST FINTECH PRIVATE LIMITED	Rule 11 of NCLT, 2016	22-12-2022	Please attach Court Last order	abhay@123
123	7/12/2022	0710102000782022(No.of Docs 2)	0710102000782022/1	INTERLOCUTORY APPLICATION (I.B.C)/35(ND)2022	INQUEST FINTECH PRIVATE LIMITED	Rule 11 of NCLT, 2016	22-12-2022	Please attach Court Last order	abhay@123
124	21-12-2022	0710102041352022(No.of Docs 3)	0710102041352022/3	COMPANY APPEAL(COMPANIES ACT)/177(ND)2022	LEADS HOUSES AND INFRASTRUCTURE PRIVATE LIMITED VS. REGISTRAR OF COMPANIES	Sec 252 (1)	22-12-2022	E-stamp and Affidavit msising, Pages 114 to 124,129 to 131,134,136 to 140 according to PDF are Handwritten and in Hindi	AKSHATGUPTA
125	21-12-2022	0710200001022014(No.of Docs 2)	0710200001022014/2	COMPANY PETITION (COMPANIES ACT)/111(ND)2014	MRS. USHA KALRA AND OTHERS VS M/S KALRA PULP AND BOARD MILLS PVT. LTD. AND OTHERS	Application under any other provisions	22-12-2022	Wrongly Filed Need to be Petition	shiprachoudhry
126	8/1/2021	0710102001492021(No.of Docs 0)	0710102001492021/3	COMPANY PETITION (COMPANIES ACT)/67(ND)2021	KAMLESH SHARMA VS. DRG WELLNESS PVT LTD ?S	Sec. 241(1),Sec. 242(4)	22-12-2022	Need to Applicant Sign on Every Pages in Reply Pages	
127	18-12-2022	0710102038392022(No.of Docs 3)	0710102038392022/4	COMPANY PETITION IB (IBC)/401(ND)2022	KASHYAP ORGANICS PRIVATE LIMITED	IBC Under Sec 10	22-12-2022	Additional Affidavit to be filed in separate miscellaneous diary number	kashyap2001
128	25-02-2022	0710102082632021(No.of Docs 2)	0710102082632021/5	COMPANY PETITION IB (IBC)/722(ND)2021	UNOX SPA VS. AMBRO ASIA PRIVATE LIMITED	IBC Under Sec 9	22-12-2022	Need to Applicant Sign on Every Pages in Reply and True Copy Sign Missing in Annexure	FOXMANDAL
129	25-02-2022	0710102082632021(No.of Docs 2)	0710102082632021/5	COMPANY PETITION IB (IBC)/722(ND)2021	UNOX SPA VS. AMBRO ASIA PRIVATE LIMITED	IBC Under Sec 9	22-12-2022	Need to Applicant Sign on Every Pages in Reply and True Copy Sign Missing in Annexure	FOXMANDAL
130	25-02-2022	0710102082632021(No.of Docs 2)	0710102082632021/5	COMPANY PETITION IB (IBC)/722(ND)2021	UNOX SPA VS. AMBRO ASIA PRIVATE LIMITED	IBC Under Sec 9	22-12-2022	Need to Applicant Sign on Every Pages in Reply and True Copy Sign Missing in Annexure	FOXMANDAL

131	21-12-2022	0710102080462021(No.of Docs 1)	0710102080462021/1	COMPANY PETITION (COMPANIES ACT)/39(ND)2022	DEEPA MAHESHWARI VS. ANSAL PROPERTIES AND INFRASTRUCTURE LTD.	Sec. 73(4)	22-12-2022	Incomplete Documents	hmcohm
132	21-12-2022	0710204001112018(No.of Docs 3)	0710204001112018/22	COMPANY PETITION IB (IBC)/310(ND)2018	VAMA APPARELS (INDIA) PVT. LTD	IBC Under Sec 9	22-12-2022	Need to Applicant Sign on Every Pages in Written Submissions and Page No. 10- 101 True Copy Sign Missing in Annexure	D10592007
133	20-07-2022	0710102058552022(No.of Docs 0)	0710102058552022/3	COMPANY PETITION IB (IBC)/577(ND)2022	MARSPLAY INTERNET PRIVATE LIMITED	IBC Section 59	22-12-2022	Documents not uploaded fully;please upload other two documents also as there is only one document	
134	19-12-2022	0710102056942022(No.of Docs 2)	0710102056942022/2	COMPANY PETITION IB (IBC)/570(ND)2022	SUBISH TYAGI VS. JSS BUILDCON PRIVATE LIMITED	IBC under Sec 7	22-12-2022	Pages 81 to 87,90 to 95,99,100 according to PDF are in Hindi	rahulssmalhotra
135	19-12-2022	0710102034082020(No.of Docs 3)	0710102034082020/1	COMPANY PETITION IB (IBC)/568(ND)2021	SS GROUP PRIVATE LIMITED VS. SHIVA ASPHALTIC PRODUCTS PRIVATE LIMITED	IBC Under Sec 9	22-12-2022	Notary msising in E-stamp, True Copy sign missing in Pages 17 to 26,51 to 72 according to PDF, Vakalatnama should be filed in separate miscellaneous diary number, Place the Welfare Fee stamp and Court Fee stamp in Blank space in Vakalatnama	Parveen
136	25-02-2022	0710102082632021(No.of Docs 2)	0710102082632021/5	COMPANY PETITION IB (IBC)/722(ND)2021	UNOX SPA VS. AMBRO ASIA PRIVATE LIMITED	IBC Under Sec 9	22-12-2022	Need to Applicant Sign on Every Pages in Reply and True Copy Sign Missing in Annexure	FOXMANDAL
137	20-12-2022	0710102051772022(No.of Docs 3)	0710102051772022/2	INTERLOCUTORY APPLICATION (I.B.C)/3143(PB)2022	MANJINDER SINGH SANDHU VS. GOLDEN PEACOCK RESIDENCE PRIVATE LIMITED	Sec 60(5)	21-12-2022	Pages 170,171 according to PDF Not Clear, Words are hiding in Pages 206,209,213 to 215,220,224 according to PDF	Shiv1982
138	20-12-2022	0710102051772022(No.of Docs 3)	0710102051772022/2	INTERLOCUTORY APPLICATION (I.B.C)/3143(PB)2022	MANJINDER SINGH SANDHU VS. GOLDEN PEACOCK RESIDENCE PRIVATE LIMITED	Sec 60(5)	21-12-2022	Pages 170,171 according to PDF Not Clear, Words are hiding in Pages 206,209,213 to 215,220,224 according to PDF	Shiv1982
139	20-12-2022	0710102051772022(No.of Docs 3)	0710102051772022/2	INTERLOCUTORY APPLICATION (I.B.C)/3143(PB)2022	MANJINDER SINGH SANDHU VS. GOLDEN PEACOCK RESIDENCE PRIVATE LIMITED	Sec 60(5)	21-12-2022	Pages 170,171 according to PDF Not Clear, Words are hiding in Pages 206,209,213 to 215,220,224 according to PDF	Shiv1982

140	20-12-2022	0710102051772022(No.of Docs 3)	0710102051772022/2	INTERLOCUTORY APPLICATION (I.B.C)/3143(PB)2022	MANJINDER SINGH SANDHU VS. GOLDEN PEACOCK RESIDENCE PRIVATE LIMITED	Sec 60(5)	21-12-2022	Pages 170,171 according to PDF Not Clear, Words are hiding in Pages 206,209,213 to 215,220,224 according to PDF	Shiv1982
141	14-12-2022	0710102024422022(No.of Docs 2)	0710102024422022/2	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/37(ND)2022	TIMES DIGITAL LIMITED	Sec. 230-232, Sec 234	21-12-2022	Page No. Missing in PDF According your Index	gaurav.hsethi@gmail.
142	20-12-2022	0710102019852022(No.of Docs 1)	0710102019852022/3	INTERLOCUTORY APPLICATION (I.B.C)/1327(ND)2022	AMAR GOPAL GAMBHIR VS. UM GREEN LIGHTING PRIVATE LIMITED	Regulation 33	21-12-2022	Index Missing	fcsagga17
143	19-12-2022	0710102109402020(No.of Docs 1)	0710102109402020/14	COMPANY PETITION IB (IBC)/1078(ND)2020	DALMIA FAMILY OFFICE TRUST VS. ATS HOUSING PRIVATE LIMITED	IBC under Sec 7	21-12-2022	Wrongly Filed Need to be IA	wamikatrehan
144	19-12-2022	0710102092482021(No.of Docs 1)	0710102092482021/4	COMPANY PETITION IB (IBC)/803(PB)2021	THE BANK OF BARODA LIMITED VS. RAJENDER KASHYAP	Section 95(1)	21-12-2022	Index Missing and 25 Rs. Welfare Fess Missing in Vaklatnama and Ticket Not Allowed Mid on Vakalatnama	vaibhavmadv
145	14-12-2022	0710102024422022(No.of Docs 2)	0710102024422022/2	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/37(ND)2022	TIMES DIGITAL LIMITED	Sec. 230-232, Sec 234	21-12-2022	Page No. Missing in PDF According your Index	gaurav.hsethi@gmail.
146	20-12-2022	0710102066272022(No.of Docs 1)	0710102066272022/1	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/107(ND)2022	D M FOODS PRIVATE LIMITED	Sec. 230-232 - Second Motion	21-12-2022	Counsel Detail Not Clear	rcsharmacs
147	20-12-2022	0710102066272022(No.of Docs 1)	0710102066272022/1	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/107(ND)2022	D M FOODS PRIVATE LIMITED	Sec. 230-232 - Second Motion	21-12-2022	Counsel Detail Not Clear	rcsharmacs
148	20-12-2022	0710102066272022(No.of Docs 1)	0710102066272022/1	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/107(ND)2022	D M FOODS PRIVATE LIMITED	Sec. 230-232 - Second Motion	21-12-2022	Counsel Detail Not Clear	rcsharmacs
149	16-12-2022	0710102096512022(No.of Docs 1)	0710102096512022/3	COMPANY PETITION (COMPANIES ACT)/212(ND)2022	ANKIT SINGH VS. RUPIFI TECHNOLOGY SOLUTIONS PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	21-12-2022	Place the Welfare fee stamp and Court Fee stamp in Blank spaces in Vakalatnama	advaniket1
150	17-12-2022	0710102017032022(No.of Docs 2)	0710102017032022/13	INTERLOCUTORY APPLICATION (I.B.C)/1286(ND)2022	DEBASHIS NANDA VSRAJNEESH NAGAR	Application under any other provisions- IBC	21-12-2022	Affidavit verification date is msising	sanand665

151	30-11-2022	0710102036952022(No.of Docs 2)	0710102036952022/1	COMPANY APPLICATION(COMPANIES ACT)/168(PB)2022	JHANKAR BANQUETS PVT. LTD VS. VISTA HOSPITALITY PVT. LTD.	Rule 11 of NCLT	21-12-2022	Sign msising in Pages 1 to 7 according to PDF	Shivam3382
152	20-12-2022	0710102025862022(No.of Docs 2)	0710102025862022/5	INTERLOCUTORY APPLICATION (I.B.C)/1573(ND)2022	VEKAS KUMAR GARG VS. SARITA GOGIA	Application under any other provisions-IBC,Sec. 45 (1)	21-12-2022	Pages 86,88,105,107,127,129,137,139,160,162,184,186 according to PDF are in Hindi	ritarora91
153	30-11-2022	0710102036952022(No.of Docs 2)	0710102036952022/1	COMPANY APPLICATION(COMPANIES ACT)/168(PB)2022	JHANKAR BANQUETS PVT. LTD VS. VISTA HOSPITALITY PVT. LTD.	Rule 11 of NCLT	21-12-2022	Sign msising in Pages 1 to 7 according to PDF	Shivam3382
154	30-11-2022	0710102036952022(No.of Docs 2)	0710102036952022/1	COMPANY APPLICATION(COMPANIES ACT)/168(PB)2022	JHANKAR BANQUETS PVT. LTD VS. VISTA HOSPITALITY PVT. LTD.	Rule 11 of NCLT	21-12-2022	Sign msising in Pages 1 to 7 according to PDF	Shivam3382
155	30-11-2022	0710102036952022(No.of Docs 2)	0710102036952022/1	COMPANY APPLICATION(COMPANIES ACT)/168(PB)2022	JHANKAR BANQUETS PVT. LTD VS. VISTA HOSPITALITY PVT. LTD.	Rule 11 of NCLT	21-12-2022	Sign msising in Pages 1 to 7 according to PDF	Shivam3382
156	30-11-2022	0710102036952022(No.of Docs 2)	0710102036952022/1	COMPANY APPLICATION(COMPANIES ACT)/168(PB)2022	JHANKAR BANQUETS PVT. LTD VS. VISTA HOSPITALITY PVT. LTD.	Rule 11 of NCLT	21-12-2022	Sign msising in Pages 1 to 7 according to PDF	Shivam3382
157	30-11-2022	0710102036952022(No.of Docs 2)	0710102036952022/1	COMPANY APPLICATION(COMPANIES ACT)/168(PB)2022	JHANKAR BANQUETS PVT. LTD VS. VISTA HOSPITALITY PVT. LTD.	Rule 11 of NCLT	21-12-2022	Sign msising in Pages 1 to 7 according to PDF	Shivam3382
158	30-11-2022	0710102036952022(No.of Docs 2)	0710102036952022/1	COMPANY APPLICATION(COMPANIES ACT)/168(PB)2022	JHANKAR BANQUETS PVT. LTD VS. VISTA HOSPITALITY PVT. LTD.	Rule 11 of NCLT	21-12-2022	Sign msising in Pages 1 to 7 according to PDF	Shivam3382
159	30-11-2022	0710102036952022(No.of Docs 2)	0710102036952022/1	COMPANY APPLICATION(COMPANIES ACT)/168(PB)2022	JHANKAR BANQUETS PVT. LTD VS. VISTA HOSPITALITY PVT. LTD.	Rule 11 of NCLT	21-12-2022	Sign msising in Pages 1 to 7 according to PDF	Shivam3382
160	30-11-2022	0710102036952022(No.of Docs 2)	0710102036952022/1	COMPANY APPLICATION(COMPANIES ACT)/168(PB)2022	JHANKAR BANQUETS PVT. LTD VS. VISTA HOSPITALITY PVT. LTD.	Rule 11 of NCLT	21-12-2022	Sign msising in Pages 1 to 7 according to PDF	Shivam3382
161	17-12-2022	0710102046532022(No.of Docs 1)	0710102046532022/4	COMPANY PETITION (COMPANIES ACT)/111(ND)2022	DMI HOUSING FINANCE PRIVATE LIMITED VS. REGISTRAR OF COMPANIES DELHI AND HARYANA	Sub-Section (1) Of Section 66.	21-12-2022	Index msising, One page in Hindi	vloccconsultant

162	20-12-2022	0710102089992022(No.of Docs 4)	0710102089992022/3	COMPANY PETITION IB (IBC)/808(ND)2022	M/S ONCQUEST LABORATORIES LTD. VS. M/S SANYA GIC IMAGING PVT. LTD	IBC Under Sec 9	21-12-2022	Pagination Wrong in Volume - 3 According your Index	prachijohri
163	20-12-2022	0710102092472021(No.of Docs 2)	0710102092472021/5	COMPANY PETITION IB (IBC)/802(PB)2021	THE BANK OF BARODA LIMITED VS. ANITA MONNEE KASHYAP	Section 95(1)	21-12-2022	Need to Applicant Sign on Every Page in Reply	vaibhavmadv
164	20-12-2022	0710102092482021(No.of Docs 2)	0710102092482021/5	COMPANY PETITION IB (IBC)/803(PB)2021	THE BANK OF BARODA LIMITED VS. RAJENDER KASHYAP	Section 95(1)	21-12-2022	Need to Applicant Sign on Every Page in Reply	vaibhavmadv
165	20-12-2022	0710102103222019(No.of Docs 1)	0710102103222019/15	COMPANY PETITION IB (IBC)/1929(ND)2019	AVJ DEVELOPERS (INDIA) PRIVATE LIMITED VS. RIO HEIGHTS PRIVATE LIMITED	IBC under Sec 7	21-12-2022	Need to Board of Resolution in Vaklamakan	VK_IP
166	20-12-2022	0710102092402021(No.of Docs 2)	0710102092402021/4	COMPANY PETITION IB (IBC)/800(PB)2021	THE BANK OF BARODA LIMITED VS. ANAND KASHYAP	Section 95(1)	21-12-2022	Need to Applicant Sign on Every Page in Reply	vaibhavmadv
167	20-12-2022	0710102082732022(No.of Docs 2)	0710102082732022/2	INTERLOCUTORY APPLICATION (I.B.C)/5300(ND)2022	VIJENDER SHARMA VS. MR. SUBHASH AGGARWAL	Application under any other provisions- IBC	21-12-2022	Page No. 58-62 , 69-70 77-87, Page Not Clear	Vijender2020
168	20-12-2022	0710200001022014(No.of Docs 5)	0710200001022014/1	COMPANY PETITION (COMPANIES ACT)/111(ND)2014	MRS. USHA KALRA AND OTHERS VS M/S KALRA PULP AND BOARD MILLS PVT. LTD. AND OTHERS	Application under any other provisions	21-12-2022	Wrongly Filed Need to be Company Petition	shiprachoudhry
169	20-12-2022	0710102072402021(No.of Docs 3)	0710102072402021/1	INTERLOCUTORY APPLICATION (I.B.C)/4926(ND)2021	MOON LIGHT PROPBUILD PRIVATE LIMITED VS. RAKESH KUMAR GUPTA	Sec 60(5)	21-12-2022	Page No. 35- 47, Page Not Clear	abhi4064
170	20-12-2022	0710102060042021(No.of Docs 2)	0710102060042021/1	COMPANY PETITION (COMPANIES ACT)/10(PB)2022	SMT. PREETI SRIVASTAVA VS. M/S SOHO FOUNDATION	Sec. 241(1)	21-12-2022	Need to Applicant Sign on Every Pages in Reply and E-Stamp Paper Missing and Page No. 26-65 True Copy Sign Missing in Annexure	animeshras
171	20-12-2022	0710102090842021(No.of Docs 2)	0710102090842021/3	INTERLOCUTORY APPLICATION (I.B.C)/5791(ND)2021	MUKESH GUPTA VSPARESH RASTOGI	Application under any other provisions- IBC	21-12-2022	Pages 32 to 34 according to PDF Not Clear	knmnclt
172	20-12-2022	0710102090842021(No.of Docs 2)	0710102090842021/3	INTERLOCUTORY APPLICATION (I.B.C)/5791(ND)2021	MUKESH GUPTA VSPARESH RASTOGI	Application under any other provisions- IBC	21-12-2022	Pages 32 to 34 according to PDF Not Clear	knmnclt
173	20-12-2022	0710102090842021(No.of Docs 2)	0710102090842021/3	INTERLOCUTORY APPLICATION (I.B.C)/5791(ND)2021	MUKESH GUPTA VSPARESH RASTOGI	Application under any other provisions- IBC	21-12-2022	Pages 32 to 34 according to PDF Not Clear	knmnclt

174	20-12-2022	0710102090842021(No.of Docs 2)	0710102090842021/3	INTERLOCUTORY APPLICATION (I.B.C)/5791(ND)2021	MUKESH GUPTA VSPARESH RASTOGI	Application under any other provisions- IBC	21-12-2022	Pages 32 to 34 according to PDF Not Clear	knmnclt
175	17-12-2022	0710102065122021(No.of Docs 2)	0710102065122021/5	COMPANY PETITION IB (IBC)/534(ND)2021	INTE CAPITAL LIMITED VS. PRECIOUS HOSPITALITY AND LEISURE PVT. LTD.	IBC under Sec 7	21-12-2022	Sub-title msising in Page 1 according to PDF	NCLTMATTER@INTEC
176	21-12-2022	0710200400632014(No.of Docs 1)	0710200400632014/7	COMPANY PETITION (COMPANIES ACT)/815(ND)2014	MS AMEETA MEHRA VS MINISTRY OF CORPORATE AFFAIRS AND ORS	Application under any other provisions	21-12-2022		assistreg
177	13-03-2018	0710200400632014(No.of Docs 0)	0710200400632014/6	COMPANY PETITION (COMPANIES ACT)/815(ND)2014	MS AMEETA MEHRA VS MINISTRY OF CORPORATE AFFAIRS AND ORS	Application under any other provisions	21-12-2022		
178	7/2/2019	0710102009372019(No.of Docs 0)	0710102009372019/2	COMPANY APPLICATION(IBC)/106(ND)2019	VAMA APPARLES (I) PVT. LTD VS. SSIPL LIFESTYLE PRIVATE LIMITED	Application under any other provisions	21-12-2022	Sign missing in Pages 3 to 12, 38 to 66 according to PDF	
179	20-12-2022	0710102077172020(No.of Docs 2)	0710102077172020/18	COMPANY PETITION IB (IBC)/913(ND)2020	SREI INFRASTRUCTURE FINANCE LIMITED VS. ALSTRONG ENTERPRISES INDIA PVT LTD	IBC under Sec 7	21-12-2022	Need to Applicant Sign on Every Pages in Written Submissions Page No. 4-71 True Copy Sign Missing in Annexure and Counsel Detail Incomplete in Written Submission	shambonandy
180	19-12-2022	0710102087732022(No.of Docs 3)	0710102087732022/5	INTERLOCUTORY APPLICATION (I.B.C)/5209(ND)2022	RAKESH KUMAR JINDAL (IRP) VS. PRINCE JAGOTA & OTHERS	19(2)	21-12-2022	Index Missing in Reply and NCLT Heading Missing in Affidavit and Application Need to be IA	farhanaaz
181	20-12-2022	0710102070422022(No.of Docs 1)	0710102070422022/1	INTERLOCUTORY APPLICATION (I.B.C)/4449(ND)2022	PRAMOD KUMAR GUPTA VS. MR. SHARAD GOEL & ANR.	Application under any other provisions- IBC	21-12-2022	Need to Board of Resoulation in Vakalatnama	brijesh_tamber
182	20-12-2022	0710102096512022(No.of Docs 1)	0710102096512022/4	COMPANY PETITION (COMPANIES ACT)/212(ND)2022	ANKIT SINGH VS. RUPIFI TECHNOLOGY SOLUTIONS PRIVATELIMITED	Sec. 241(1),Sec. 242(4)	21-12-2022	Ticket Not Allowed Mid on Vakalatnama and Need to Board of Resolution in Vakalatnama	advaniket1
183	14-12-2022	0710102024422022(No.of Docs 2)	0710102024422022/2	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/37(ND)2022	TIMES DIGITAL LIMITED	Sec. 230-232, Sec 234	21-12-2022	Page No. Missing in PDF According your Index	gaurav.hsethi@gmail.
184	14-12-2022	0710102024422022(No.of Docs 2)	0710102024422022/2	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/37(ND)2022	TIMES DIGITAL LIMITED	Sec. 230-232, Sec 234	21-12-2022	Page No. Missing in PDF According your Index	gaurav.hsethi@gmail.

185	25-07-2022	0710102059892022(No.of Docs 0)	0710102059892022/2	TRANSFER PETITION(COMPANIES ACT)/13(PB)2022	INTERSCAPE VS. LOK PRIYA BUILDWELL PRIVATE LIMITED	Sec 433(e)/433(f) of CA 1956	21-12-2022	Need to Applicant Sign on Every Pages in Written Submissions and Counsel Detail Missing in Written Submission	
186	28-06-2022	0710102050612022(No.of Docs 0)	0710102050612022/3	COMPANY PETITION IB (IBC)/522(ND)2022	RAPID BUILDWELL LIMITED	IBC Under Sec 10	21-12-2022	Counsel details msising in Index	
187	28-06-2022	0710102050612022(No.of Docs 0)	0710102050612022/3	COMPANY PETITION IB (IBC)/522(ND)2022	RAPID BUILDWELL LIMITED	IBC Under Sec 10	21-12-2022	Counsel details msising in Index	
188	28-06-2022	0710102050612022(No.of Docs 0)	0710102050612022/3	COMPANY PETITION IB (IBC)/522(ND)2022	RAPID BUILDWELL LIMITED	IBC Under Sec 10	21-12-2022	Counsel details msising in Index	
189	28-06-2022	0710102050612022(No.of Docs 0)	0710102050612022/3	COMPANY PETITION IB (IBC)/522(ND)2022	RAPID BUILDWELL LIMITED	IBC Under Sec 10	21-12-2022	Counsel details msising in Index	
190	7/12/2022	0710102000822022(No.of Docs 2)	0710102000822022/2	INTERLOCUTORY APPLICATION (I.B.C)/57(ND)2022	INQUEST FINTECH PRIVATE LIMITED	Rule 11 of NCLT, 2016	21-12-2022	Please attach Court Last order	abhay@123
191	7/12/2022	0710102000822022(No.of Docs 2)	0710102000822022/2	INTERLOCUTORY APPLICATION (I.B.C)/57(ND)2022	INQUEST FINTECH PRIVATE LIMITED	Rule 11 of NCLT, 2016	21-12-2022	Please attach Court Last order	abhay@123
192	7/12/2022	0710102000822022(No.of Docs 2)	0710102000822022/2	INTERLOCUTORY APPLICATION (I.B.C)/57(ND)2022	INQUEST FINTECH PRIVATE LIMITED	Rule 11 of NCLT, 2016	21-12-2022	Please attach Court Last order	abhay@123
193	21-12-2022	0710200400632014(No.of Docs 1)	0710200400632014/9	COMPANY PETITION (COMPANIES ACT)/815(ND)2014	MS AMEETA MEHRA VS MINISTRY OF CORPORATE AFFAIRS AND ORS	Application under any other provisions	21-12-2022		assistreg
194	7/12/2022	0710102000822022(No.of Docs 2)	0710102000822022/2	INTERLOCUTORY APPLICATION (I.B.C)/57(ND)2022	INQUEST FINTECH PRIVATE LIMITED	Rule 11 of NCLT, 2016	21-12-2022	Please attach Court Last order	abhay@123
195	7/12/2022	0710102000822022(No.of Docs 2)	0710102000822022/2	INTERLOCUTORY APPLICATION (I.B.C)/57(ND)2022	INQUEST FINTECH PRIVATE LIMITED	Rule 11 of NCLT, 2016	21-12-2022	Please attach Court Last order	abhay@123
196	7/12/2022	0710102000822022(No.of Docs 2)	0710102000822022/2	INTERLOCUTORY APPLICATION (I.B.C)/57(ND)2022	INQUEST FINTECH PRIVATE LIMITED	Rule 11 of NCLT, 2016	21-12-2022	Please attach Court Last order	abhay@123
197	7/12/2022	0710102000822022(No.of Docs 2)	0710102000822022/2	INTERLOCUTORY APPLICATION (I.B.C)/57(ND)2022	INQUEST FINTECH PRIVATE LIMITED	Rule 11 of NCLT, 2016	21-12-2022	Please attach Court Last order	abhay@123

198	7/12/2022	0710102000822022(No.of Docs 2)	0710102000822022/2	INTERLOCUTORY APPLICATION (I.B.C)/57(ND)2022	INQUEST FINTECH PRIVATE LIMITED	Rule 11 of NCLT, 2016	21-12-2022	Please attach Court Last order	abhay@123
199	7/12/2022	0710102000822022(No.of Docs 2)	0710102000822022/2	INTERLOCUTORY APPLICATION (I.B.C)/57(ND)2022	INQUEST FINTECH PRIVATE LIMITED	Rule 11 of NCLT, 2016	21-12-2022	Please attach Court Last order	abhay@123
200	20-12-2022	0710102066272022(No.of Docs 1)	0710102066272022/1	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/107(ND)2022	D M FOODS PRIVATE LIMITED	Sec. 230-232 - Second Motion	21-12-2022	Counsel Detail Not Clear	rcsharmacs
201	20-12-2022	0710102066272022(No.of Docs 1)	0710102066272022/1	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/107(ND)2022	D M FOODS PRIVATE LIMITED	Sec. 230-232 - Second Motion	21-12-2022	Counsel Detail Not Clear	rcsharmacs
202	20-12-2022	0710102066272022(No.of Docs 1)	0710102066272022/1	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/107(ND)2022	D M FOODS PRIVATE LIMITED	Sec. 230-232 - Second Motion	21-12-2022	Counsel Detail Not Clear	rcsharmacs
203	20-12-2022	0710102066272022(No.of Docs 1)	0710102066272022/1	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/107(ND)2022	D M FOODS PRIVATE LIMITED	Sec. 230-232 - Second Motion	21-12-2022	Counsel Detail Not Clear	rcsharmacs
204	20-12-2022	0710102066272022(No.of Docs 1)	0710102066272022/1	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/107(ND)2022	D M FOODS PRIVATE LIMITED	Sec. 230-232 - Second Motion	21-12-2022	Counsel Detail Not Clear	rcsharmacs
205	20-12-2022	0710102066272022(No.of Docs 1)	0710102066272022/1	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/107(ND)2022	D M FOODS PRIVATE LIMITED	Sec. 230-232 - Second Motion	21-12-2022	Counsel Detail Not Clear	rcsharmacs
206	20-12-2022	0710102035372022(No.of Docs 1)	0710102035372022/3	INTERLOCUTORY APPLICATION (I.B.C)/2110(ND)2022	AMAR GOPAL GAMBHIR VS. UM GREEN LIGHTING PRIVATE LIMITED	Application under any other provisions- IBC	21-12-2022	Index Missing	fcsagga17
207	19-12-2022	0710200433822018(No.of Docs 2)	0710200433822018/6	COMPANY PETITION (COMPANIES ACT)/128(ND)2018	M/S TRUSTLINE FINVEST LTD.	Sub-Section (1) Of Section 66.	21-12-2022	Incomplete Documents	Naren01
208	12/12/2022	0710102091822022(No.of Docs 1)	0710102091822022/1	COMPANY PETITION IB (IBC)/821(ND)2022	BANK OF MAHARASHTRA VS. MYWISH YOGESH SHAH	Section 95(1)	21-12-2022	Notary msising in E-stamp, Affidavit Back date, True Copy sign msising in Pages 2 to 5 according to PDF	NAMIT SURI

209	12/12/2022	0710102091822022(No.of Docs 1)	0710102091822022/1	COMPANY PETITION IB (IBC)/821(ND)2022	BANK OF MAHARASHTRA VS. MYWISH YOGESH SHAH	Section 95(1)	21-12-2022	Notary msising in E-stamp, Affidavit Back date, True Copy sign msising in Pages 2 to 5 according to PDF	NAMIT SURI
210	12/12/2022	0710102091822022(No.of Docs 1)	0710102091822022/1	COMPANY PETITION IB (IBC)/821(ND)2022	BANK OF MAHARASHTRA VS. MYWISH YOGESH SHAH	Section 95(1)	21-12-2022	Notary msising in E-stamp, Affidavit Back date, True Copy sign msising in Pages 2 to 5 according to PDF	NAMIT SURI
211	12/12/2022	0710102091822022(No.of Docs 1)	0710102091822022/1	COMPANY PETITION IB (IBC)/821(ND)2022	BANK OF MAHARASHTRA VS. MYWISH YOGESH SHAH	Section 95(1)	21-12-2022	Notary msising in E-stamp, Affidavit Back date, True Copy sign msising in Pages 2 to 5 according to PDF	NAMIT SURI
212	21-12-2022	0710200400632014(No.of Docs 1)	0710200400632014/10	COMPANY PETITION (COMPANIES ACT)/815(ND)2014	MS AMEETA MEHRA VS MINISTRY OF CORPORATE AFFAIRS AND ORS	Application under any other provisions	21-12-2022		assistreg
213	21-12-2022	0710200400632014(No.of Docs 1)	0710200400632014/5	COMPANY PETITION (COMPANIES ACT)/815(ND)2014	MS AMEETA MEHRA VS MINISTRY OF CORPORATE AFFAIRS AND ORS	Application under any other provisions	21-12-2022		assistreg
214	7/8/2020	0710102077172020(No.of Docs 0)	0710102077172020/19	COMPANY PETITION IB (IBC)/913(ND)2020	SREI INFRASTRUCTURE FINANCE LIMITED VS. ALSTRONG ENTERPRISES INDIA PVT LTD	IBC under Sec 7	21-12-2022	Page No. 4- 71 True Copy Sign Missing in Annexure and Counsel Detail Incomplete in Written Submission	
215	17-12-2022	0710102071942021(No.of Docs 6)	0710102071942021/17	COMPANY PETITION IB (IBC)/728(ND)2021	EICHER POLARIS PRIVATE LIMITED	IBC Section 59	21-12-2022	Master Index msising, True Copy sign missing in Pages 56 to 74,98 to 140 according to PDF, Separate Volume Indexes are filed but it is not in continuation;page numbers should be in continuation in each and every volumes	iti2019
216	31-08-2022	0710102065732022(No.of Docs 0)	0710102065732022/9	INTERLOCUTORY APPLICATION (I.B.C)/4205(PB)2022	RED MALL VAYAPARI WELFARE ASSOCIATION VS. CELEBRATION CITY PROJECTS PRIVATE LIMITED	Sec 60(5)	21-12-2022	Page 53 according to PDF in Hindi	
217	20-12-2022	0710102048522022(No.of Docs 1)	0710102048522022/2	INTERLOCUTORY APPLICATION (I.B.C)/2880(ND)2022	JAKSON ENGINEERS LIMITED VS. UM GREEN LIGHTING PRIVATE LIMITED	Sec 12(2)	21-12-2022	Index Missing	fcsagga17

218	20-12-2022	0710102041642022(No.of Docs 2)	0710102041642022/3	INTERLOCUTORY APPLICATION (I.B.C)/2949(PB)2022	QUANTUM PROJECT INFRA PVT LTD VSAJIT JAIN	Rule 11 of NCLT, 2016	21-12-2022	Index Missing	SANJIV@LEGAJ OIST
219	21-12-2022	0710200400632014(No.of Docs 1)	0710200400632014/3	COMPANY PETITION (COMPANIES ACT)/815(ND)2014	MS AMEETA MEHRA VS MINISTRY OF CORPORATE AFFAIRS AND ORS	Application under any other provisions	21-12-2022		assistreg
220	21-12-2022	0710200400632014(No.of Docs 1)	0710200400632014/4	COMPANY PETITION (COMPANIES ACT)/815(ND)2014	MS AMEETA MEHRA VS MINISTRY OF CORPORATE AFFAIRS AND ORS	Application under any other provisions	21-12-2022		assistreg
221	13-03-2018	0710200400632014(No.of Docs 0)	0710200400632014/8	COMPANY PETITION (COMPANIES ACT)/815(ND)2014	MS AMEETA MEHRA VS MINISTRY OF CORPORATE AFFAIRS AND ORS	Application under any other provisions	21-12-2022		
222	19-12-2022	0710102120062019(No.of Docs 3)	0710102120062019/7	COMPANY PETITION IB (IBC)/2165(ND)2019	LAXMI DIA JEWEL PRIVATE LIMITED VS. SHREE ASHTVINAYAK GEMS & STONES PRIVATE LIMITED	IBC Under Sec 9	21-12-2022	Need to Board of Resoulation of Company in Vaklatnama	laxmanverma
223	19-12-2022	0710102120062019(No.of Docs 3)	0710102120062019/7	COMPANY PETITION IB (IBC)/2165(ND)2019	LAXMI DIA JEWEL PRIVATE LIMITED VS. SHREE ASHTVINAYAK GEMS & STONES PRIVATE LIMITED	IBC Under Sec 9	21-12-2022	Need to Board of Resoulation of Company in Vaklatnama	laxmanverma
224	19-12-2022	0710102120062019(No.of Docs 3)	0710102120062019/7	COMPANY PETITION IB (IBC)/2165(ND)2019	LAXMI DIA JEWEL PRIVATE LIMITED VS. SHREE ASHTVINAYAK GEMS & STONES PRIVATE LIMITED	IBC Under Sec 9	21-12-2022	Need to Board of Resoulation of Company in Vaklatnama	laxmanverma
225	19-12-2022	0710102120062019(No.of Docs 3)	0710102120062019/7	COMPANY PETITION IB (IBC)/2165(ND)2019	LAXMI DIA JEWEL PRIVATE LIMITED VS. SHREE ASHTVINAYAK GEMS & STONES PRIVATE LIMITED	IBC Under Sec 9	21-12-2022	Need to Board of Resoulation of Company in Vaklatnama	laxmanverma
226	20-12-2022	0710102050152022(No.of Docs 1)	0710102050152022/2	INTERLOCUTORY APPLICATION (I.B.C)/3120(ND)2022	AMAR GOPAL GAMBHIR VSUM GREEN LIGHTING PRIVATE LIMITED	Sec 60(5)	21-12-2022	Index Missing	fcsagga17

227	6/4/2019	0710102076442019(No.of Docs 0)	0710102076442019/27	COMPANY PETITION IB (IBC)/979(ND)2019	PUNJAB NATIONAL BANK VS. GUPTA MARRIAGE HALL PRIVATE LIMITED	IBC under Sec 7	21-12-2022	Need to Applicant Sign on Every Pages in Reply and E-Stamp Paper Missing and Page No. 28-40 True Copy Sign Missing and Ticket Not Allowed Mid on Vakalatnama and Page No. 12-14 Page Cut	
228	17-12-2022	0710102090722022(No.of Docs 2)	0710102090722022/3	COMPANY PETITION IB (IBC)/822(ND)2022	ILUMINAR ENGINEERING SERVICES PRIVATE LIMITED VS. INNOVATIONE INDIA PROJECTS LLP	IBC Under Sec 9	21-12-2022	True Copy sign msising in Pages 15 to 76 according to PDF, Page 53 according to PDF Not Clear	psplegal
229	19-12-2022	0710102097852022(No.of Docs 1)	0710102097852022/1	INTERLOCUTORY APPLICATION (I.B.C)/5854(PB)2022	SHREE AMRITUM LAXMI TRUST VSVEKAS KUMAR GARG RESOLUTION PROFESSIONAL	Sec 60(5)	21-12-2022	Only Proof of Service Show Please Upload Once Again Document	ajaymarwahaad v
230	16-12-2022	0710102074632022(No.of Docs 2)	0710102074632022/3	COMPANY PETITION IB (IBC)/704(ND)2022	BANK OF BARODA THROUGH DEEPAK MITTAL RESOLUTION PROFESSIONAL VS. ANIL GOEL	Section 95(1)	20-12-2022	Index msising, Pagation msising	rrinsolvency
231	20-10-2022	0710102087732022(No.of Docs 0)	0710102087732022/4	INTERLOCUTORY APPLICATION (I.B.C)/5209(ND)2022	RAKESH KUMAR JINDAL (IRP) VS. PRINCE JAGOTA & OTHERS	19(2)	20-12-2022	Index msising in Reply document, Pagation msising in Reply document, Application to be filed in IA	
232	19-12-2022	0710102116722020(No.of Docs 2)	0710102116722020/7	COMPANY PETITION IB (IBC)/1140(ND)2020	ABDULHADI ALMAILEM TRADING COMPANY W.L.L VS. JAY ACE TECHNOLOGIES LIMITED	IBC Under Sec 9	20-12-2022	True Copy not mentioned in Pages 8 to 38 according to PDF	nakslaw
233	16-12-2022	0710102050742022(No.of Docs 2)	0710102050742022/3	COMPANY PETITION IB (IBC)/521(ND)2022	D B POWER LIMITED VS. KREATE ENERGY(I) PRIVATE LIMITED	IBC Under Sec 9	20-12-2022	Need to File in IA	vikramsinghbaid
234	15-12-2022	0710102056192021(No.of Docs 2)	0710102056192021/5	INTERLOCUTORY APPLICATION (I.B.C)/3892(ND)2021	BIKRAM SINGH GUSAIN VS	Sec 60(5)	19-12-2022	Notary msising in E-stamp	MAH30912014
235	18-01-2022	0710102028232020(No.of Docs 2)	0710102028232020/2	COMPANY PETITION IB (IBC)/693(PB)2020	UNNATI FORTUNE HOLDING LTD. VS. TAAD GLOBAL INFRASTRUCTURE PVT. LTD.	IBC under Sec 7	19-12-2022	Date on affidavit not correct, welfare stamp and court fees stamps missing on vakalatnama and company seal missing on vakalatnama.	prachijohri

236	18-01-2022	0710102028232020(No.of Docs 2)	0710102028232020/2	COMPANY PETITION IB (IBC)/693(PB)2020	UNNATI FORTUNE HOLDING LTD. VS. TAAD GLOBAL INFRASTRUCTURE PVT. LTD.	IBC under Sec 7	19-12-2022	Date on affidavit not correct, welfare stamp and court fees stamps missing on vakalatnama and company seal missing on vakalatnama.	prachijohri
237	18-01-2022	0710102028232020(No.of Docs 2)	0710102028232020/2	COMPANY PETITION IB (IBC)/693(PB)2020	UNNATI FORTUNE HOLDING LTD. VS. TAAD GLOBAL INFRASTRUCTURE PVT. LTD.	IBC under Sec 7	19-12-2022	Date on affidavit not correct, welfare stamp and court fees stamps missing on vakalatnama and company seal missing on vakalatnama.	prachijohri
238	18-01-2022	0710102028232020(No.of Docs 2)	0710102028232020/2	COMPANY PETITION IB (IBC)/693(PB)2020	UNNATI FORTUNE HOLDING LTD. VS. TAAD GLOBAL INFRASTRUCTURE PVT. LTD.	IBC under Sec 7	19-12-2022	Date on affidavit not correct, welfare stamp and court fees stamps missing on vakalatnama and company seal missing on vakalatnama.	prachijohri
239	19-12-2022	0710102014732022(No.of Docs 7)	0710102014732022/2	INTERLOCUTORY APPLICATION (I.B.C)/1178(PB)2022	PURUSHOTTAM LALL ARORA VSSARE GURUGRAM PVT LTD	Sec 60(5)	19-12-2022	Written submission to be filed in separate miscellaneous diary number	mohit_mimansa
240	19-12-2022	0710102014732022(No.of Docs 7)	0710102014732022/2	INTERLOCUTORY APPLICATION (I.B.C)/1178(PB)2022	PURUSHOTTAM LALL ARORA VSSARE GURUGRAM PVT LTD	Sec 60(5)	19-12-2022	Written submission to be filed in separate miscellaneous diary number	mohit_mimansa
241	19-12-2022	0710102014732022(No.of Docs 7)	0710102014732022/2	INTERLOCUTORY APPLICATION (I.B.C)/1178(PB)2022	PURUSHOTTAM LALL ARORA VSSARE GURUGRAM PVT LTD	Sec 60(5)	19-12-2022	Written submission to be filed in separate miscellaneous diary number	mohit_mimansa
242	19-12-2022	0710102014732022(No.of Docs 7)	0710102014732022/2	INTERLOCUTORY APPLICATION (I.B.C)/1178(PB)2022	PURUSHOTTAM LALL ARORA VSSARE GURUGRAM PVT LTD	Sec 60(5)	19-12-2022	Written submission to be filed in separate miscellaneous diary number	mohit_mimansa
243	16-12-2022	0710102026652021(No.of Docs 1)	0710102026652021/5	COMPANY PETITION IB (IBC)/205(ND)2021	HERO FINCORP LTD. VS. DCP INDIA PRIVATE LIMITED	IBC under Sec 7	19-12-2022	Need to File in IA	fcasawhney
244	9/3/2022	0710102019032022(No.of Docs 0)	0710102019032022/4	INTERLOCUTORY APPLICATION (I.B.C)/1328(ND)2022	SATYA PRAKASH VSSH. JAGDISH RAJ MAHAJAN	Sec 25(j)	19-12-2022	Pages 67,110,152,165,456 according to PDF Not filed properly, Board Resolution missing alongside Vakalatnama	
245	9/3/2022	0710102019032022(No.of Docs 0)	0710102019032022/4	INTERLOCUTORY APPLICATION (I.B.C)/1328(ND)2022	SATYA PRAKASH VSSH. JAGDISH RAJ MAHAJAN	Sec 25(j)	19-12-2022	Pages 67,110,152,165,456 according to PDF Not filed properly, Board Resolution missing alongside Vakalatnama	

246	9/3/2022	0710102019032022(No.of Docs 0)	0710102019032022/4	INTERLOCUTORY APPLICATION (I.B.C)/1328(ND)2022	SATYA PRAKASH VSSH. JAGDISH RAJ MAHAJAN	Sec 25(j)	19-12-2022	Pages 67,110,152,165,456 according to PDF Not filed properly, Board Resolution msising alongside Vakalatnama	
247	9/3/2022	0710102019032022(No.of Docs 0)	0710102019032022/4	INTERLOCUTORY APPLICATION (I.B.C)/1328(ND)2022	SATYA PRAKASH VSSH. JAGDISH RAJ MAHAJAN	Sec 25(j)	19-12-2022	Pages 67,110,152,165,456 according to PDF Not filed properly, Board Resolution msising alongside Vakalatnama	
248	9/3/2022	0710102019032022(No.of Docs 0)	0710102019032022/4	INTERLOCUTORY APPLICATION (I.B.C)/1328(ND)2022	SATYA PRAKASH VSSH. JAGDISH RAJ MAHAJAN	Sec 25(j)	19-12-2022	Pages 67,110,152,165,456 according to PDF Not filed properly, Board Resolution msising alongside Vakalatnama	
249	9/3/2022	0710102019032022(No.of Docs 0)	0710102019032022/4	INTERLOCUTORY APPLICATION (I.B.C)/1328(ND)2022	SATYA PRAKASH VSSH. JAGDISH RAJ MAHAJAN	Sec 25(j)	19-12-2022	Pages 67,110,152,165,456 according to PDF Not filed properly, Board Resolution msising alongside Vakalatnama	
250	9/3/2022	0710102019032022(No.of Docs 0)	0710102019032022/4	INTERLOCUTORY APPLICATION (I.B.C)/1328(ND)2022	SATYA PRAKASH VSSH. JAGDISH RAJ MAHAJAN	Sec 25(j)	19-12-2022	Pages 67,110,152,165,456 according to PDF Not filed properly, Board Resolution msising alongside Vakalatnama	
251	9/3/2022	0710102019032022(No.of Docs 0)	0710102019032022/4	INTERLOCUTORY APPLICATION (I.B.C)/1328(ND)2022	SATYA PRAKASH VSSH. JAGDISH RAJ MAHAJAN	Sec 25(j)	19-12-2022	Pages 67,110,152,165,456 according to PDF Not filed properly, Board Resolution msising alongside Vakalatnama	
252	9/3/2022	0710102019032022(No.of Docs 0)	0710102019032022/4	INTERLOCUTORY APPLICATION (I.B.C)/1328(ND)2022	SATYA PRAKASH VSSH. JAGDISH RAJ MAHAJAN	Sec 25(j)	19-12-2022	Pages 67,110,152,165,456 according to PDF Not filed properly, Board Resolution msising alongside Vakalatnama	
253	16-12-2022	0710102026652021(No.of Docs 1)	0710102026652021/6	COMPANY PETITION IB (IBC)/205(ND)2021	HERO FINCORP LTD. VS. DCP INDIA PRIVATE LIMITED	IBC under Sec 7	19-12-2022	Need to File in IA	fcasawhney
254	16-12-2022	0710102020992022(No.of Docs 2)	0710102020992022/3	COMPANY PETITION IB (IBC)/267(ND)2022	L&T FINANCE LIMITED VS. PUNEET TYAGI	Section 95(1)	19-12-2022	Please attach order of the Last date hearing of the Court, True Copy sign msising in Pages 2 to 38 according to PDF	NeerajKhapra
255	16-12-2022	0710102020942022(No.of Docs 2)	0710102020942022/4	COMPANY PETITION IB (IBC)/256(ND)2022	L&T FINANCE LIMITED VS. SHYAMA DEVI	Section 95(1)	19-12-2022	Please attach order of the Last date hearing of the Court, True Copy sign msising in Pages 2 to 38 according to PDF	NeerajKhapra

256	15-12-2022	0710102042622021(No.of Docs 6)	0710102042622021/6	COMPANY PETITION IB (IBC)/322(ND)2021	M/S NATRAAJ TRANSPORT VS. M/S TRN ENERGY PVT. LTD	IBC Under Sec 9	19-12-2022	Index msising, All the documents to be merged in one document;it should not be filed separately	
257	16-12-2022	0710102020952022(No.of Docs 2)	0710102020952022/4	COMPANY PETITION IB (IBC)/257(ND)2022	L&T FINANCE LIMITED VS. RAJ PAL TYAGI	Section 95(1)	19-12-2022	Please attach order of the Last date hearing of the Court, True Copy sign msising in Pages 2 to 38 according to PDF	NeerajKhapra
258	26/01/2022	Interlocutory Application (I.B.C)	710102007642022	COMPANY PETITION IB (IBC)/1031(ND)2018	SAJEVE BHUSHAN DEORA LIQUIDATOR VS SONU TRADING COMPANY	Application under any other provisions- IBC	19/12/2022	Pg-146,164 to 168 not clear please delete previous documents	Sajeve Bhushan Deora
259	17/04/2022	Interlocutory Application (I.B.C)	710102030332022	COMPANY PETITION IB (IBC)/1031(ND)2018	SAJEVE BHUSHAN DEORA VS SONU TRADING COMPANY	Application under any other provisions- IBC	19/12/2022	please delete previous documents	Sajeve Bhushan Deora
260	20/04/2022	Interlocutory Application (I.B.C)	710102031252022	COMPANY PETITION IB (IBC)/29(ND)2018	SAJEVE BHUSHAN DEORA VS SONU TRADING COMPANY	Application under any other provisions- IBC	19/12/2022	sign missed on voulme-1 index please delete previous documents	Sajeve Bhushan Deora
261	20/07/2022	Interlocutory Application (I.B.C)	710102058642022	COMPANY PETITION IB (IBC)/29(ND)2018	SAJEVE BHUSHAN DEORA VS SONU TRADING COMPANY	Application under any other provisions- IBC	19/12/2022	voulme-1 index sign missed	Sajeve Bhushan Deora
262	11/10/2022	Interlocutory Application (I.B.C)	710102083592022	COMPANY PETITION IB (IBC)/431(ND)2019	ANSHUL GUPTA VS RGTL INDUSTRIES LIMITED	Sec 60(5)	20/12/2022	affidavit back date	RISHI
263	2/9/2022	Interlocutory Application (I.B.C)	710102071622022	COMPANY PETITION IB (IBC)/516(ND)2020	KHAITAN WINDING WIRE P LTD VS GREENPOWER GENERATORS PVT LTD	Rule 11 of NCLT, 2016	19/12/2022	case type wrong main petition not mention in prayer	Sanyam
264	22/10/2022	Interlocutory Application (I.B.C)	710102088172022	COMPANY PETITION IB (IBC)/29(ND)2018	SAJEVE BHUSHAN DEORA VS GREENPOWER GENERATORS PVT LTD	Application under any other provisions- IBC	20/12/2022	" please delete previous document "	Sajeve Bhushan Deora
265	21/10/2022	Interlocutory Application (I.B.C)	710102088142022	COMPANY PETITION IB (IBC)/1031(ND)2018	SAJEVE BHUSHAN DEORA VS GREENPOWER GENERATORS PVT LTD	Application under any other provisions- IBC	20/12/2022	please delete previous document	Sajeve Bhushan Deora
266	21/10/2022	Interlocutory Application (I.B.C)	710102088162022	COMPANY PETITION IB (IBC)/455(PB)2017	SAJEVE BHUSHAN DEORA VS GREENPOWER GENERATORS PVT LTD	Application under any other provisions- IBC	20/12/2022	pagination wrong in index	Sajeve Bhushan Deora

267	4/11/2022	Company Appeal (IBC)	710102091192022	COMPANY PETITION IB (IBC)/731(PB)2018	PTT PUBLIC COMPANY LIMITED VS MR. ASHWINI MEHRA LIQUIDATOR FOR PUNJ LLOYD LIMITED	Sec 42	20/12/2022	page:1129, 1180, 1935, blank, page:2845 2847, 2849, , 2851, 2853, 2855, 3027, 3029, 3031, 3033, 3035, 3037, 3039, 3041, 3043, cut, volume 34-43 volume missed, etc pgs not clear 3330,3331,3333 to 3341,3358,3359,3363 to 3371,3395,3421 to 3450,3454 to 3457,3464,3466,3468 to 3516,3522 to 3578,3582 to 3586,3592 to 3631,3646 to 3697,3701 to 3736,3752,3756 to 3787,3794,3795,3838 to 3843,3904 to 3908,3950 to 3962,3985 to 4016,4069 to 4074, not clear,	Shree Sinha
268	3/11/2022	Interlocutory Application (I.B.C)	710102090892022	COMPANY PETITION IB (IBC)/2628(ND)2019	RAMAWATI DEVI VS SARAYA INDUSTRIES LTD	Sec 60(5)	21/12/2022	11,31-32,36,40, not clear page	KARUNA NIDHI
269	7/11/2022	Interlocutory Application (I.B.C)	710102091762022	COMPANY PETITION IB (IBC)/300(PB)2020	SANDEEP KUMAR VS AJIT GYAN CHAND JAIN	Sec 60(5)	21/12/2022	counsel detail missed in memo party affidavit and stamp paper not clear	Abhijeet
270	10/11/2022	Interlocutory Application (I.B.C)	710102092822022	COMPANY PETITION IB (IBC)/892(ND)2020	KNL DRIVELINE PARTS PRIVATE LIMITED VS SPM AUTOMOTIVE COMPONENTS PVT LTD	Application under any other provisions- IBC	20/12/2022	Page-103, 116, not clear	SHITAL KHATRI
271	12/11/2022	Interlocutory Application (I.B.C)	710102093742022	COMPANY PETITION IB (IBC)/1744(ND)2019	DEBASHISH NANDA VS RAJNISH NAGAR & ORS	Application under any other provisions- IBC	20/12/2022	section wrong according your pdf Pg-51 to 62, 164 to 175, 198, 370 to 380 ,458 to 464 ,553, 577, to 588, 592, 616 to 639, 709 to 711 , 765 to 770, 800,801 not clear Pg-518 cut pagination not allowed	Adya
272	17/11/2022	Restoration Application (IBC)	710102095252022	COMPANY PETITION IB (IBC)/1344(PB)2018	BANK OF BARODA VS ALOK KUMAR AGRAWAL LIQUIDATOR	Rule 11 of NCLT, 2016	19/12/2022	main case wrong link case type wrong pag no 1	Brijesh Kumar Tamber
273	23/11/2022	Company Application(Companies Act)	710102096892022	COMPANY PETITION (COMPANIES ACT)/186(ND)2022	ANJU SAHNI VS S M S COLLECTIONS PRIVATE LIMITED	Rule 11 of NCLT	20/12/2022	section wrong according your pdf please choose rule-11	Aditya
274	25/11/2022	Restoration Application (IBC)	710102097822022	COMPANY PETITION IB (IBC)/445(ND)2022	WG CDR JAGANNATH BHANDARI VS GARDENIA INDIA LIMITED	Application under any other provisions- IBC	19/12/2022	case type wrong	Avneesh Arputham

275	29/11/2022	Interlocutory Application (I.B.C)	710102098772022	COMPANY PETITION IB (IBC)/65(ND)2020	RANJAN CHAKRABORTI VS GARDENIA INDIA LIMITED	Application under any other provisions- IBC	22/12/2022	need to secretly all three files affidavit not pagination and affidavit not clear please contact to registry	RANJAN
276	1/12/2022	Interlocutory Application (I.B.C)	710102099512022	COMPANY PETITION IB (IBC)/55(ND)2018	JALESH KUMAR GROVER RESOLUTION PROFESSIONAL VS OFFICE OF THE DEPUTY COMMISSIONER OF INCOME TAX	Application under any other provisions- IBC	19/12/2022	41-42, not clear page	ABHISHEK
277	30/11/2022	Interlocutory Application (I.B.C)	710102099342022	COMPANY PETITION IB (IBC)/2165(ND)2019	SUMAN KUMAR VERMA VS OFFICE OF THE DEPUTY COMMISSIONER OF INCOME TAX	Regulation 44(2), Liquidation process Regulation, 2016	22/12/2022	44, not clear page	SUMAN
278	2/12/2022	Interlocutory Application (I.B.C)	710102099792022	COMPANY PETITION IB (IBC)/55(ND)2018	JALESH KUMAR GROVER RESOLUTION PROFESSIONAL VS EMPLOYEES PROVIDENT FUND ORGANISATION THROUGH REGIONAL PROVIDENT FUND COMMISSIONER-II R.O DELHI (EAST)	Sec 60(5)	19/12/2022		ABHISHEK
279	2/12/2022	Interlocutory Application (I.B.C)	710102099772022	COMPANY PETITION IB (IBC)/672(ND)2022	CHETAN STEELS PRIVATE LIMITED VS CHETAN STEELS PRIVATE LIMITED	Rule 11 of NCLT, 2016	22/12/2022	memo party missing in index and application counsel sign missed on cover page	SANTOSH KUMAR
280	5/12/2022	Interlocutory Application (I.B.C)	710102100522022	COMPANY PETITION IB (IBC)/619(ND)2017	SURINDER KUMAR VS SHRI CHANDRA SHEKHAR	Rule 11 of NCLT, 2016	19/12/2022	10 welfare missing and and true copy missing in annexure page	SURINDER KUMAR
281	3/12/2022	Interlocutory Application (I.B.C)	710102100232022	COMPANY PETITION IB (IBC)/150(ND)2022	MADAN MOHAN DHUPAR VS SHRI CHANDRA SHEKHAR	Application under any other provisions- IBC	22/12/2022	due payment for regulation 17,	VISHAL
282	8/12/2022	Interlocutory Application (I.B.C)	710102101582022	COMPANY PETITION IB (IBC)/1899(ND)2019	RAKESH BHATIA VS SHRI CHANDRA SHEKHAR	Sec 12(2)	21/12/2022	DELETE EXTRA INDEX PAGES AND IN MEMO OF PARTIES PAGINATION NOT DONE	Rakesh
283	9/12/2022	Company Application(Companies Act)	710102101772022	COMPANY APPEAL(COMPANIES ACT)/96(ND)2022	RAJESH LAMBA VS REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA	Rule 11 of NCLT	22/12/2022	company appeal not mention in main case	Abhishek Anand
284	7/12/2022	Interlocutory Application (I.B.C)	710102100992022	COMPANY PETITION IB (IBC)/24(PB)2018	STATE BANK OF INDIA VS M/S SHAKTI BHOG FOODS LIMITED	Application under any other provisions- IBC	19/12/2022	Pg-29, 33,36,38,39,43,44,46,357 to 382 not clear , need to true copy sign on every pages	KARMA LAW

285	7/12/2022	Interlocutory Application (I.B.C)	710102100902022		SATISH KUMAR GADDH VS EARTHCON UNIVERSAL INFRATECH PRIVATE LIMITED	Sec 60(5)	22/12/2022	main case not link memo party missing Pg-21,28,29,33,42,54,68-77,82-86, not clear and 43,91,99,101, cut and page number missing after 102 page and double page number after 10 page and income tax service missing Reminder 8	deepti grover khanna
286	9/12/2022	Interlocutory Application (I.B.C)	710102101992022	COMPANY PETITION IB (IBC)/375(PB)2018	SATYA PRAKASH GUPTA VS DIRECTOR OF ENFORCEMENT	Sec 60(5)	22/12/2022	memo party missing	Satya Prakash Gupta
287	15/12/2022	Interlocutory Application (I.B.C)	710102103402022		AMIRA SEZ AND INFRASTRUCTURE PVT. LTD. VS AMIRA PURE FOOD PRIVATE LIMITED IN LIQUIDATION	Sec 49(2),Any other provision - Govt body	19/12/2022	main case not link and memo party missing and true copy missing in annexure page	Simarpal Singh Sawhney
288	15/12/2022	Interlocutory Application (I.B.C)	710102103772022	COMPANY PETITION IB (IBC)/2158(ND)2019	NARESH KUMAR MITTAL VS CHANCHAL DUA	Rule 11 of NCLT, 2016	19/12/2022	memo party missing and sign missing in application page	PALLAV
289	15/12/2022	Interlocutory Application (I.B.C)	710102103732022	COMPANY PETITION IB (IBC)/2158(ND)2019	BULDANA URBAN COOPERATIVE CREDIT SOCIETY LTD BULDANA VS BANK OF INDIA	Rule16(d),NCLT Rules,2016 IBC	19/12/2022	case type wrong	Ninad Deshpande
290	15/12/2022	Interlocutory Application (I.B.C)	710102103582022	COMPANY PETITION IB (IBC)/684(ND)2020	VIVEK ARORA VS PAWAN KUMAR GOYAL RESOLUTION PROFESSIONAL OF SARE REALITY PROJECTS PRIVATE LIMITED	Sec 60(5)	19/12/2022	affidavit back date and notary missing in stamp paper	RISHI
291	15/12/2022	Interlocutory Application (I.B.C)	710102103592022	COMPANY PETITION IB (IBC)/625(PB)2018	NISHANT GAURAV GUPTA VS PAWAN KUMAR GOYAL RESOLUTION PROFESSIONAL OF SARE REALITY PROJECTS PRIVATE LIMITED	Application under any other provisions- IBC	19/12/2022	section wrong and sign missing in application page and 52,62,not clear page	NAMRATA RANGA

292	16/12/2022	Interlocutory Application (I.B.C)	710102103852022	COMPANY PETITION IB (IBC)/1028(ND)2018	RAJIV BHATNAGAR VS PAWAN KUMAR GOYAL RESOLUTION PROFESSIONAL OF SARE REALITY PROJECTS PRIVATE LIMITED	Regulation 44(2), Liquidation process Regulation, 2016	20/12/2022	memo party missing and 23-24 not clear page and double page number after 25 page	Mansij
293	16/12/2022	Interlocutory Application (I.B.C)	710102103882022	COMPANY PETITION IB (IBC)/142(ND)2022	SANJEET KUMAR SHARMA VS MAHAMAY BUILDING SOLUTION PRIVATE LIMITED	Sec 60(5)	19/12/2022	section wrong and section not mention in index	VAIBHAV TYAGI
294	15/12/2022	Interlocutory Application (I.B.C)	710102103782022	COMPANY PETITION IB (IBC)/17(ND)2019	MOHIT CHAUDHARY VS M/S INTELICITY BUSINESS PARK PVT. LTD	Sec 60(5)	19/12/2022	22-33 not clear page and 25 rs. welfare missing	Kumar Mihir
295	15/12/2022	Interlocutory Application (I.B.C)	710102103572022	COMPANY PETITION IB (IBC)/1874(ND)2019	MANOHAR LAL VIJ VS M/S INTELICITY BUSINESS PARK PVT. LTD	Regulation 44(2), Liquidation process Regulation, 2016	19/12/2022	13-34, not clear page and memo party missing	ABHISHEK DEVGAN
296	15/12/2022	Interlocutory Application (I.B.C)	710102103392022	COMPANY PETITION IB (IBC)/112(ND)2020	CHIPSAN AVIATION PRIVATE LIMITED VS PUNJ LLYOD AVIATION LIMITED	Rule 11 of NCLT, 2016	19/12/2022	memo party missing and sign missing in application page and stamp paper missing	Nidhi Vardhan
297	15/12/2022	Interlocutory Application (I.B.C)	710102103802022	COMPANY PETITION IB (IBC)/17(ND)2019	SAJAL JAIN VS M/S INTELICITY BUSINESS PARK PVT. LTD	Sec 60(5)	19/12/2022	address mismatch affidavit	Kumar Mihir
298	15/12/2022	Interlocutory Application (I.B.C)	710102103462022	COMPANY PETITION IB (IBC)/1085(ND)2019	V. CHIRANJIV & CO. VS WILTAN TELMAG (INDIA) PVT. LTD.	Rule 11 of NCLT, 2016	19/12/2022	memo party missing and sign missing in application page	SHANKARI MISHRA
299	15/12/2022	Interlocutory Application (I.B.C)	710102103672022	COMPANY PETITION IB (IBC)/1934(PB)2019	INTERDRIL ASIA LIMITED VS WILTAN TELMAG (INDIA) PVT. LTD.	Sec 60(5)	21/12/2022	section not mention index and in application	ADITYA
300	19/12/2022	Interlocutory Application (I.B.C)	710102104782022	COMPANY PETITION IB (IBC)/1896(ND)2019	RP- SUNIL KUMAR AGRAWAL VS DY. COMMISSIONER (LABOR) DEPARTMENT OF LABOR	Sec 60(5)	21/12/2022	37-38 not clear page and ib not mention in main case	SUNIL KUMAR AGRAWAL
301	16/12/2022	Interlocutory Application (I.B.C)	710102103962022	COMPANY PETITION IB (IBC)/17(ND)2019	MADAN KUMAR VS M/S INTELICITY BUSINESS PARK PVT. LTD	Sec 60(5)	19/12/2022	55,57-59, cut page and welfare missing	Kumar Mihir

302	16/12/2022	Interlocutory Application (I.B.C)	710102104052022	COMPANY PETITION IB (IBC)/417(ND)2017	P K SALES COMPANY PVT. LTD. VS M/S INTELICITY BUSINESS PARK PVT. LTD	Sec 60(5)	19/12/2022	section wrong	SHITAL KHATRI
303	16/12/2022	Interlocutory Application (I.B.C)	710102103992022	COMPANY PETITION IB (IBC)/1650(ND)2018	AKASH SHINGHAL VS M/S INTELICITY BUSINESS PARK PVT. LTD	Regulation 44(2), Liquidation process Regulation, 2016	19/12/2022	27-31 not clear page	AKASH
304	17/12/2022	Interlocutory Application (I.B.C)	710102104182022	COMPANY PETITION IB (IBC)/17(ND)2019	SHRUTI GAUR VS M/S INTELICITY BUSINESS PARK PVT. LTD	Sec 60(5)	20/12/2022	affidavit address not match with stamp paper	Kumar Mihir
305	17/12/2022	Miscellaneous Application (IBC)	710102104242022	COMPANY PETITION IB (IBC)/574(ND)2022	ATS INFRASTRUCTURE LIMITED VS HARDEEP SINGH	Rule 11 of NCLT, 2016	20/12/2022	case type wrong and memo party missing and 44,46-49,51-107, not clear page and true copy missing and page number missing after 139 page in index	Kartik Nayar
306	16/12/2022	Interlocutory Application (I.B.C)	710102104082022	COMPANY PETITION IB (IBC)/17(ND)2019	VINEET KUMAR CHAUHAN VS M/S INTELICITY BUSINESS PARK PVT. LTD	Sec 60(5)	20/12/2022	25-48,51-53, not clear page and double page number after 70 page	Kumar Mihir
307	18/12/2022	Interlocutory Application (I.B.C)	710102104422022	COMPANY PETITION IB (IBC)/421(ND)2022	MIDEAST INTEGRATED STEELS LIMITED VS SILVER BANK LIMITED	Sec 60(5)	20/12/2022	15-23,35-64, not clear page and memo party missing	Aditya Nayyar
308	17/12/2022	Interlocutory Application (I.B.C)	710102104162022	COMPANY PETITION IB (IBC)/1625(ND)2019	PARVEEN KUMAR ADLAKHA VS SILVER BANK LIMITED	Application under any other provisions- IBC	20/12/2022	20-21 not clear page and memo party missing and page no. 60not mention in index	parveen kumar adlakha
309	17/12/2022	Interlocutory Application (I.B.C)	710102104262022	COMPANY PETITION IB (IBC)/803(PB)2021	RAJENDER KASHYAP VS THE BANK OF BARODA LIMITED	Application under any other provisions- IBC	20/12/2022	welfare missing	Vaibhav
310	18/12/2022	Restoration Application (Companies Act)	710102104392022		THREE C INFRATECH PRIVATE LIMITED VS MOON LIGHT PROPBUILD PRIVATE LIMITED	Rule 48	20/12/2022	main case not link with application and section wrong and sign missing in application page	Meghna
311	17/12/2022	Interlocutory Application (I.B.C)	710102104172022	COMPANY PETITION IB (IBC)/207(ND)2022	INDIA MEDTRONIC PRIVATE LIMITED VS KARE PARTNERS GROUP INDIA PRIVATE LIMITED	Rule 11 of NCLT, 2016	20/12/2022	memo party missing and due payment other section and stamp paper missing	Rahul Ray
312	18/12/2022	Interlocutory Application (I.B.C)	710102104292022	COMPANY PETITION IB (IBC)/1397(PB)2019	ROHIT AGARWAL VS NARENDER KUMAR SHARMA	Sec 60(5)	20/12/2022	34,35,49-59 not clear page	Radhika Kumari Rai

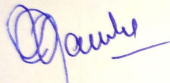
313	19/12/2022	Interlocutory Application (I.B.C)	710102104862022	COMPANY PETITION IB (IBC)/1396(PB)2019	PAWAN IMPEX PRIVATE LIMITED VS PAWAN IMPEX PRIVATE LIMITED	Rule 154 (1)	20/12/2022	memo party missing	kinshuk Chatterjee
314	18/12/2022	Interlocutory Application (I.B.C)	710102104432022	COMPANY PETITION IB (IBC)/487(ND)2018	NILESH SHARMA VS PAWAN IMPEX PRIVATE LIMITED	Sec 60(5)	20/12/2022	ib not mention in main case and 29-30,38-39,42, not clear page	Aditi Sharma
315	19/12/2022	Interlocutory Application (I.B.C)	710102104482022	COMPANY PETITION IB (IBC)/525(ND)2017	VIRENDRA VS M/S. SHIVKALA DEVELOPER PRIVATE LIMITED	Sec 60(5)	21/12/2022	110,116,122-123, not clear page and 111,113-115, translate to english	Sumant
316	19/12/2022	Interlocutory Application (I.B.C)	710102104672022	COMPANY PETITION IB (IBC)/134(ND)2022	ASHOK KUMAR GUPTA RP OF PERSONAL GUARANTOR MR NAVEEN AGARWAL VS M/S. SHIVKALA DEVELOPER PRIVATE LIMITED	Application under any other provisions- IBC	20/12/2022	12-15,22 not clear page	RISHI KUMAR SINGHAL
317	19/12/2022	Interlocutory Application (I.B.C)	710102104852022	COMPANY PETITION IB (IBC)/17(ND)2019	KIRAN CHOUDHARY VS M/S INTELICITY BUSINESS PARK PVT. LTD	Sec 60(5)	20/12/2022	42-48,51-78,not clear page and welfare missing	Kumar Mihir
318	19/12/2022	Interlocutory Application (I.B.C)	710102104812022	COMPANY PETITION IB (IBC)/1096(PB)2019	BHARAT CHUGH VS PD ADVISORY SERVICES L.L.P	Rule 154 (1)	21/12/2022	sign missing in application page and stamp paper missing	SANJEEV KUMAR SHARMA
319	19/12/2022	Interlocutory Application (I.B.C)	710102104682022	COMPANY PETITION IB (IBC)/133(ND)2022	ASHOK KUMAR GUPTA RP OF PERSONAL GUARANTOR MR MAHESH KUMAR GOYAL VS PD ADVISORY SERVICES L.L.P	Application under any other provisions- IBC	20/12/2022	12-15 not clear page	ASHOK KUMAR GUPTA
320	19/12/2022	Interlocutory Application (I.B.C)	710102104452022	COMPANY PETITION IB (IBC)/525(ND)2017	ASHA SAXENA VS M/S SHIVKALA DEVELOPERS PVT. LTD.	Sec 60(5)	21/12/2022	103,109,116 not clear page and 104,106-108 translate to english	Sumant
321	19/12/2022	Interlocutory Application (I.B.C)	710102104552022	COMPANY PETITION IB (IBC)/741(ND)2021	AMBA SHAKTI ISPAT LIMITED VS VASUDEO AGARWAL	Rule 11 of NCLT, 2016	22/12/2022	council detail missing	CA Subodh Kumar Agrawal
322	19/12/2022	Interlocutory Application (I.B.C)	710102104652022	COMPANY PETITION IB (IBC)/2690(ND)2019	ER.SACHIN GOEL VS VASUDEO AGARWAL	Application under any other provisions- IBC	20/12/2022	31-44 cut page	GTech Valuers Private Limited
323	19/12/2022	Interlocutory Application (I.B.C)	710102104602022	COMPANY PETITION IB (IBC)/17(ND)2019	KAILASH NATH SINGH VS M/S INTELICITY BUSINESS PARK PVT. LTD	Sec 60(5)	20/12/2022	28 not clear page and 31 cut page	Kumar Mihir

324	19/12/2022	Interlocutory Application (I.B.C)	710102104462022	COMPANY PETITION IB (IBC)/525(ND)2017	RAJENDRA SINGH VS M/S SHIVKALA DEVELOPERS PVT. LTD.	Sec 60(5)	21/12/2022	102,114-115 not clear page and 103,105-107 translate to english	Sumant
325	16/12/2022	Interlocutory Application (I.B.C)	710102104002022	COMPANY PETITION IB (IBC)/151(ND)2021	ALOK KUMAR KUCHHAL VS M/S SHIVKALA DEVELOPERS PVT. LTD.	Application under any other provisions- IBC	20/12/2022	sign missing application page	ALOK KUMAR KUCHHAL
326	17/12/2022	Interlocutory Application (I.B.C)	710102104192022	COMPANY PETITION IB (IBC)/411(ND)2020	IIFL FINANCE LIMITED VS IIFL FINANCE LIMITED	Sec 60(5)	20/12/2022	case type wrong and section wrong	Sandhya Chawla
327	19/12/2022	Interlocutory Application (I.B.C)	710102104662022	COMPANY PETITION IB (IBC)/135(ND)2022	ASHOK KUMAR GUPTA RP OF PERSONAL GUARANTOR MR PIYOOSH GOYAL VS IIFL FINANCE LIMITED	Application under any other provisions- IBC	20/12/2022	12-15,22 not clear page	ASHOK KUMAR GUPTA
328	19/12/2022	Interlocutory Application (I.B.C)	710102104642022	COMPANY PETITION IB (IBC)/2628(ND)2019	ARTI DEVI VS SARAYA INDUSTRIES LTD	Sec 60(5)	20/12/2022	12 cut page and sign missing in application page	KARUNA NIDHI
329	19/12/2022	Interlocutory Application (I.B.C)	710102104902022	COMPANY PETITION IB (IBC)/17(ND)2019	SHRIKRISHNA SINGH VS M/S INTELICITY BUSINESS PARK PVT. LTD	Sec 60(5)	20/12/2022	25-29 not clear page and 41 translate to english and welfare missing	Kumar Mihir
330	20/12/2022	Interlocutory Application (I.B.C)	710102105052022	COMPANY PETITION IB (IBC)/741(ND)2021	TATA CAPITAL FINANCIAL SERVICES LIMITED VS MR. VASUDEO AGARWAL	Sec 60(5)	21/12/2022	25-28,30,35, not clear page and 38-48 cut page	ARVIND
331	19/12/2022	Interlocutory Application (I.B.C)	710102104612022	COMPANY PETITION IB (IBC)/17(ND)2019	NIRMALA DEVI KULSHRESHTHA VS M/S INTELICITY BUSINESS PARK PVT. LTD	Sec 60(5)	21/12/2022	16-17,30 not clear page	Kumar Mihir
332	19/12/2022	Interlocutory Application (I.B.C)	710102104922022	COMPANY PETITION IB (IBC)/17(ND)2019	RUPAM CHATURVEDI VS M/S INTELICITY BUSINESS PARK PVT. LTD	Sec 60(5)	21/12/2022	double page number after 23 page and 58-60 not clear page and welfare missing	Kumar Mihir
333	20/12/2022	Interlocutory Application (I.B.C)	710102105062022		MS. JYOTI SEHGAL VS THREE C SHELTERS PRIVATE LIMITED THROUGH RP	Sec 60(5)	21/12/2022	main case not link and section wrong and memo party missing and page number missing in index and memo party incomplete and sign missing in application page and stamp paper and affidavit missing and applicant sign missing in prayer and advocate	Gautam

334	20/12/2022	Interlocutory Application (I.B.C)	710102105252022	COMPANY PETITION IB (IBC)/1935(PB)2019	SAJEVE BHUSHAN DEORA VS MR. S.N. MODAK DIRECTOR OF CD (POWER SUSPENDED	Application under any other provisions- IBC	21/12/2022	due payment other section and 88-89,92,108-111,115-116,147-150,164-169, not clear page	Sajeve Bhushan Deora
335	20/12/2022	Interlocutory Application (I.B.C)	710102105012022	COMPANY PETITION IB (IBC)/1744(ND)2019	GREATER NOIDA INDUSTRIAL DEVELOPMENT AUTHORITY THROUGH ITS MANAGER (BUILDER) VS MR. DEVASHIS NANDA RESOLUTION PROFESSIONAL	Sec 60(5)	21/12/2022	20,45, not clear page and 41-44,51-54,translate to english	Iaxman
336	20/12/2022	Interlocutory Application (I.B.C)	710102105322022	COMPANY PETITION IB (IBC)/271(PB)2017	VAISHALI GUPTA VS WIANXX IMPEX PRIVATE LIMITED	Sec 60(5)	21/12/2022	301-306,321-322,326-328,330-342,348-350,354-360,367,370,373-388,389-391,410,431,443, not clear page	Harish
337	20/12/2022	Interlocutory Application (I.B.C)	710102105222022	COMPANY PETITION IB (IBC)/741(ND)2021	HM STEELS LIMITED VS VASUDEO AGARWAL RESOLUTION PROFESSIONAL IN THE MATTER OF RADIANT CASTINGS PRIVATE LIMITED	Sec 60(5)	21/12/2022	34-41 not clear page	Harish
338	20/12/2022	Interlocutory Application (I.B.C)	710102105002022	COMPANY PETITION IB (IBC)/440(ND)2021	MANOHAR LAL VIJ VS IDFC FIRST BANK LTD.	19(2)	21/12/2022	section wrong	VISHAL
339	20/12/2022	Company Application (Companies Act)	710102105452022	COMPANY PETITION (COMPANIES ACT)/62(PB)2022	UNION OF INDIA THROUGH REGIONAL DIRECTOR (NORTHERN REGION) VS 31. MS. SHIVANI GUPTA DIRECTOR	Rule 11 of NCLT	22/12/2022	78-79,81 not clear page and 86-89 page missing and stamp paper missing and true copy missing	Vinayak Thakur
340	20/12/2022	Interlocutory Application (I.B.C)	710102105042022	COMPANY PETITION IB (IBC)/3079(ND)2019	ANIL HADA VS INTERGEN ENGERGY LIMITED	Sec 60(5)	22/12/2022	main case not link and memo party missing and wrong arrange page after 6 page	Vinayak Thakur
341	20/12/2022	Interlocutory Application (I.B.C)	710102105072022	COMPANY PETITION IB (IBC)/223(ND)2020	MOHIT KUMAR GUPTA VS INTERGEN ENGERGY LIMITED	Application under any other provisions- IBC	22/12/2022	memo party missing and section not mention in index and 5-6 not clear page	Rajiv Malik

342	21/12/2022	Interlocutory Application (I.B.C)	710102105642022	COMPANY PETITION IB (IBC)/1718(ND)2019	MAHESH AGARWAL LIQUIDATOR OF HI RISE INFRATECH PVT. LTD. VS INTERGEN ENGERGY LIMITED	Application under any other provisions- IBC	22/12/2022	Page No. 9-10 True Copy Sign Missing	RISHI KUMAR SINGHAL
343	22/12/2022	Interlocutory Application (I.B.C)	710102106242022	COMPANY PETITION IB (IBC)/239(PB)2017	NARESH KUMAR SOOD VS INTERGEN ENGERGY LIMITED	Sec 60(5)	23/12/2022	65 not clear page ticket not allowed mid on vakalatnama	NARESH
344	2/12/2022	Interlocutory Application (I.B.C)	710102100062022	COMPANY PETITION IB (IBC)/65(ND)2020	RANJAN CHAKRABORTI VS PRATHVI COAL PRIVATE LIMITED	19(2)	22/12/2022	please attach stamp paper and affidavit after prayer	RANJAN
345	21/12/2022	Interlocutory Application (I.B.C)	710102105702022	COMPANY PETITION IB (IBC)/629(ND)2022	RAKESH KUMAR JINDAL VS PRATHVI COAL PRIVATE LIMITED	Application under any other provisions- IBC	23/12/2022	Section Not Mentioned in Index and Application and E-Stamp Paper and Affidavit Missing	Rakesh Kumar Jindal
346	21/12/2022	Interlocutory Application (I.B.C)	710102105932022	COMPANY PETITION IB (IBC)/512(ND)2021	LORDS FREIGHT (INDIA) PRIVATE LIMITED VS MICROMAX INFORMATICS LIMITED	Application under any other provisions- IBC	22/12/2022	Memo Party Missing and Affidavit Back Date	Sharath Sampath
347	21/12/2022	Interlocutory Application (I.B.C)	710102105722022	COMPANY PETITION IB (IBC)/822(ND)2021	VIVEK SHARMA VS RAJASTHAN STATE INDUSTRIAL DEVELOPMENT & INVESTMENT CORPORATION LTD.	Sec 60(5)	22/12/2022	33, not clear page and 35 translate to english	Vivek Sharma
348	21/12/2022	Interlocutory Application (I.B.C)	710102105672022	COMPANY PETITION IB (IBC)/571(PB)2021	YES BANK VS ASIAN HOTELS (WEST) LIMITED	Rule 11 of NCLT, 2016	22/12/2022	section wrong and memo party missing	Siddharth Garg
349	21/12/2022	Interlocutory Application (I.B.C)	710102105892022	COMPANY PETITION IB (IBC)/607(PB)2020	BANK OF BARODA VS M B MALLS PVT LTD	Application under any other provisions- IBC	22/12/2022	section wrong	MITAL AND MITAL
350	21/12/2022	Interlocutory Application (I.B.C)	710102105752022	COMPANY PETITION IB (IBC)/17(ND)2019	ANJALI VERMA VS M/S INTELICITY BUSINESS PARK PVT. LTD	Sec 60(5)	23/12/2022	Pagination Wrong of Proof of Service According your Index	Kumar Mihir
351	21/12/2022	Interlocutory Application (I.B.C)	710102105782022	COMPANY PETITION IB (IBC)/17(ND)2019	SHUBHRA SRIVASTAVA VS M/S INTELICITY BUSINESS PARK PVT. LTD	Sec 60(5)	23/12/2022	Page No. 18 Need to English True Typed Copy	Kumar Mihir

352	21/12/2022	Interlocutory Application (I.B.C)	710102105662022		SANJIV MEHROTRA VS NEERAV BHATNAGAR	Rule 11 of NCLT, 2016	23/12/2022	Main Case Not Link and Page No. 17-26 True Copy Sign Missing and Main Case No. Missing in Vakalatnama and Verify Place Missing in Affidavit	PARMOD
353	21/12/2022	Interlocutory Application (I.B.C)	710102105682022	COMPANY PETITION IB (IBC)/1035(PB)2020	PAWAN KUMAR GOYAL VS SANDEEP GUPTA SHALINI GUPTA AND ANOOP KUMAR MITTAL (CONSORTIUM MEMBER)	Sec 30	23/12/2022	71-79,360-362,365-372,395,399,402-418,434-435,459,465,472-473,543-547,549-550, not clear page and welfare missing	ISWAR
354	22/12/2022	Interlocutory Application (I.B.C)	710102106002022	COMPANY PETITION IB (IBC)/198(ND)2022	SANYAM GOEL VS PUNIT TYAGI	Application under any other provisions- IBC	23/12/2022	section wrong and 143-144,translate to english	Astha
355	22/12/2022	Interlocutory Application (I.B.C)	710102106012022	COMPANY PETITION IB (IBC)/199(ND)2022	SANYAM GOEL VS PUNIT TYAGI	Application under any other provisions- IBC	23/12/2022	Section Wrong According your Index and Page NO. 171-172 Need to English Translate Copy	Astha


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